particularly so if we talk of Class II officers. Class I officers may have one or two. Even the clerks are also utilising the services of the Class IV staff at their residences. Their behaviour, I would say, is of the medieval age. It would remind us of the medieval age in history. The Gangmen are being used for no good work. This puts the Railways into losses.

Not only that. The Railways should prevent thefts. I am giving only one incidence. At present, conversion to cement sleepers is taking place. Would the Railway Minister look into this and ask his officers to enquire into how many scrap iron sleepers or timber sleepers have been replaced.

I would like to know whether thev check their stock or not. Actually they don't do that. In Gujarat also we find the same thing. Many iron and steel industries have been set up in Bihar and in Rajasthan. These thefts are taking place there also. If we could prevent these thefts in the railways, we can lay golden tracks. The reason for this particular type of theft is the conflict between the RPF and the GRP. The Railway Ministry says that the GRP is not under its control. It is under the control of the State Governments. Since this particular organisation has been deputed to the Railways to maintain law and order, is it not incumbent upon the particular Ministry to maintain law and order and prevent thefts? Actually nothing is done in this regard. I can quote one instance. If some person loses something in his raillway compartment while travelling his complaint is not looked into. He is directed to the RPF centre, where RPF is not authorised to lodge his complaint under the Criminal Procedure Code. That particular person will be told to report to the Police Station at the platform while going to his destination. This is what is happening.

While talking of the railway safety, I would like to draw your attention to one particular article. It has been told by the Ministry also in its 1980-81 report that the performance of the Railways was better than the performance of some of the railway networks of the highly developed countries. While making such claims, the Railways must look to the figures of the accidents also. In 1992, within nine months

we experienced not less than 314 accidents. The accidents on an average come to more than one a day. The failure of the Railway staff constituted the largest single causative factor responsible for 69 per cent of the train accidents during 1990-91. It was 68 per cent in 1988 and 65 per cent in 1989. The figures for 1991-92 was 78 per cent. You say it is the safety means of transport, but I do not find it to be so. Once one leaves a particular station for a destination, his family members are very much worried at home. At the same time we have been talking of amenities being offered to the passengers. What type of amenities have you introduced? Have you introduced broad gauge lines? Have you converted metre gauge line into broad gauge line? Today also

THE VICE- CHAIRMAN (SHRI MD. SALIM): Mr. Solanki, wait a minute. Shri M. V. Chandrashekhara Murthy will lay a statement.

Supplementary Demands for Grants (General 1992-93)

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI M. V. CHANDRASHEKHAR MURTHY): Sir, I beg to lay on the Table a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) for the year 1992-93 (March, 1993).

The Budget (Railway), 1993-94-Contd.

SHRI O. RAJAGOPAL (Madhya Pradesh): The train was stopped without any signal.

SHRI GOPALSINH G. SOLANKI: May I know from the Minister whether any survey for new lines State-wise has been conducted or not? I would like to know whether those lines have been included in this Budget or not...

THE VICE-CHAIRMAN (SHRI MD. SALIM): You are free to ask any question, but you have to conclude also.

SHRI GOPALSINH G. SOLANKI: I think that I have taken just six minutes.

tes.

SHRI GOPALSINH G. SOLANKI: May I know from the Minister whether any survev for the new lines has been undertaken for the whole nation? I want to know whether his Ministry has done any survey that in broad gauge section they would require so many lines, in metre section they would require so many lines or on a particular route they would convert metre gauge line into broad gauge line. If they have done so, how much time they would take to meet the demand?

We always talk of amenities to passen-Many passengers are going back when their rail tickets reservations are not confirmed. I want to know how much money has been refunded to those passengers ?

In the case of passenger tariff for AC sleeper, first class and AC chair car, they have increased from Rs. 12 to Rs. 15 which is more or less 20 per cent hike. In the case of second class sleeper class, they have increased it from Rs. 6 to Rs. 10. It is more than 60 per cent hike. For the second class sitting, they have increased the charges from Rs. 2 to Rs. 5 which is more than 150 per cent against the existing rate. In the case of reservation charges for computerised reservation, for AC first class they have increased it from Rs. 20 to Rs. 25 < which works out to 25 per cent. For first class, AC sleeper and AC it has been increased from Rs. 10 to Rs. 15 which is more than 50 jer cent. The reservation charge for the sleeper class has been increased from Rs. 7 to Rs. 10. And the second class sitting charge has been increased from Rs. 3 to Rs. 5 which is more than 60 per cent. So, I would say it is a cross Budget against the General Budget.

I would like to refer to the highlights of the Railway Budget, 1993-94, Part I, in a nutshell. On page 6, it has been said, "Exemptions from freight increases given in the past in respect of grains and pulses; sugar: diesel and oil cake to be Since the Ministry of Petroleum drawn." have already raised the prices of petroleum products, naturally diesel is going to be exempted from the freight charges. This is a kind of adjustment.

It has been reported that they have introduced nine new trains on the old lines. But it was reported that Kapadyani-Nadiad railway line would be completed in a year's time. May I know from the Minister when this railway line is going to be completed? The conversion of narrow gauge Kapadyani-Nadiad line into broad gauge line I think, was expected to be completed in the year 1990-91.

1993-94

What is the need for saving that we are converting that particular line?

Coming to season tickets, at many places, season-ticketholders are allowed to travel by superfast trains. This is particularly so when some trains are reported late. example, in Baroda station, it happens. There, it is always announced that seasonticketholders will be allowed to travel in between Baroda and Armedabad by superfast trains. I would like to draw your attention to the particular aspect that there is no inter-city train between Baroda and Dohad. More than 1500 persons are travelling up and down daily. They have to travel by a local train which starts 6.55. It would leave Baroda at 8 o'clock. Sometimes, it reaches there late also. And. the people waiting for it would be deprived of their travel. This has been my demand right from the time of discussion of the Appropriation Bill. Throughout the country, those who want to travel by superfast trains are not being charged any excess fare. Why are they not being charged any excess fare? Some thirty or fifty rupees more a month. Those who are travelling on a regular basis are prepared to pay it. have made a survey. Out of 1500, 1000 were ready to pay Rs. 30/- per month more to travel daily between Baroda and Dohad. This will increase the income of the Railways too. If this system is adopted, I think the Railways will be able to generate more revenue than it is generating now. In so far as this particular section is concerned. I undertake that they are prepared to pay that much more.

You have shown particularly the receipt of revenue through the Railway Recruitmens There are 15 Railway Recruitment Boards. They are spending crores to Rs. 80 crores. May I know what profit has been produced for the last five vears? And the Tribunals which

come into force have never disposed of any | [sell it off and convert the metre gauge line case for the last two years. Sir. I will just take one minute more.

My friend was talking about a new train in Uttar Pradesh connecting Bulandshahr-Delhi and another train connecting Delhi and Narora via Sikanderabad- Bulandshahr-Jehangirabad - Anupsher. Particularly in Etawa, the railway passes through the city and it divides the city into two parts. It has been the consistent demand of the people for the last 15 years for an overbridge which has been proposed, but not planned for or started. May Lask the Railway Minister to look into this?

In Guiarat, we have been asking for some trains. The train known as 111 and 112 Bhopal-Baroda local was suspended. The adivasi people used to travel by that. depend upon the manual labour....

MD. THE VICE-CHAIRMAN (SHRI SALIM): You have taken double the time allotted to you already.

SHRI GOPALSINH G. SOLANKI : am concluding, Sir, That train which has been suspended should be reintroduced. There is demand for another train from Gandhigram to Bhuj and to convert the metre-gauge into broad-gauge. This also has been a consistant demand for the last 20 years. It was promised by the Ministry also during the last zonal meeting to include it in the next Budget. But I am sorry that we could not find it there. The people of the entire country, particularly the common class of people, look to the yearly budget would particularly look at the Budget. I think the Budget should be common to all the States, covering all parts of the country. One cannot look at the particular bottom. He has to look in the middle, he has to look at the right, he has to look at the has look left and he to back, that is the North-Eastern part of the country. I am sorry to say that I cannot support the Railway Budget. I oppose it. Thank you.

DEVSHANKER SHRL ANANTRAY DAVE (Gujarat): Sir, I want to make one suggestion. The Bhuj Railway Station has been changed and a lot of land is lying vacant. Please utilise this land. You can

from Gandhidham to Bhuj into broad gauge line. That is my suggestion.

SHRI JOHN F. FERNANDES (Goa): Sir, it was said two years back that India has the second longest railway in the world. the first being the USSR. With the collapse of the USSR, I suppose, we have the largest railway network in the world. It is said that the Indian Railways have a rail load of 60,000 kms and the Indian Railways run 12,000 trains per day. I think it is a gigantic task for any Minister to handle-to run the trains, to maintain the trains and to manage them. I compliment the Railway Minister for presenting an excellent Budget within the framework of the present economic conditions prevailing in the country. When we talk of Railways, we say that we are the longest one in the world. We talk of quantity but we forget about the quality of the Railways-the passenger aminitiesand I am glad that in this Budget, the hon. Railway Minister has made a provision of Rs. 60 crores to improve and augment the passenger facilities. I would like to request the Minister to see that when we talk passenger amenities, the quality of served in the trains is improved and drinking water is made available, not at the stations, but in the trains itself. Some of our railway stations, specially in the rural areas, are very outdated and obsolete they are lacking in basic amenities. I would also like to request the hon. Minister to see that more attention is given to these railway stations. We should not concentrate our efforts in the urban areas only. I hope the hon. Minister will take my sucgestion seriously and see that the rural areas are given equal importance because majority of the people of our country live in rural areas, in the villages.

The hon. Minister has also mentioned in his speech that twelve more railway stations in the country will be computerised and with that, 80 per cent of the railway reservations in the country will be computerised. It is a welcome step that the Railways are being modernised. But as far as the maintenance and operation goes, I would request the hon. Minister to see that the operations are computerised by importing the most modern technology. We have to go in for the computerisation, we have to rely on the Laser technology to avoid accidents.

The other day, the hon. Minister informed the House that we have got the necessary technical knowhow. We are importing the technical knowledge from USA, U.K. and Japan. I am happy that he will devote more time and spend more money to see that the safety aspect of the railways is also taken care of. Sir, the Minister has mentioned that the number of accidents has come down from 717 in 1985-86 to 513 in 1991-92 and I don't think it is any achievement. I feel the Minister has to strive and see that the number of accidents is minimised. I feel if it goes at this rate, we will have two accidents every day. It was also mentioned in this House that most of the goods trains accidents are not caused due to negligence but these are the engineered accidents. These are accidents managed by the masias, specially the coal mafia, to rob the train. So I would like to know from the hon. Minister whether they will take any appropriate measures . . . to see that this highway robbery by the mafia, by the organised gang, is checked by the hon, Minister,

The second part of this point is the Minister has mentioned that for the first time the Railways will have an insurance for people who are involved in accidents; either when they die or when they get injured or when there are bomb blasts or terrorist attacks on them, they will be covered by the insurance. The Minister did not mention whether the Railways themselves or the paraphernalia of the Railways are insured and whether it is a liability on the Exchequer of the Government. I hope the hon Minister will respond to my suggestions and queries when he replies to this debate on the Budget.

The Minister has also mentioned about the Capital Fund. It is good that they will have their own Fund financed from the internally-generated resources. I hope that with this Fund there will be more innovations within the Railways and the Railway Minister will not come to the Government for more money.

Sir, the best thing of the Railway Budget last year was this. The Railway Minister announced that they were going to convert thousand or thousand odd kilometres of metre-gauge into broad-gauge. This was a welcome step. The Minister has also anno-

unced that they have surpassed the target because last year the target was 1,200 kms. and they are going to achieve 1,350 kms. I have to compliment the Minister for that. At the same time, the Minister has to give priority to more demanding sectors. We have the sea ports. We have about 12 or 13 major ports in our country and some of them should be linked to the mainstream of our national life, e.g. the port of Marmugoa in my State, Goa, is linked to mainstream of the national life with metre gauge. We have a metre gauge from Mirage to Marmugao. It becomes difficult for these ports to function because the modern trading mechanism of any sea port is through contained system. becomes very difficult to connect the seaports to the hinterland, to the mainland. I think there is a proposal from the port trusts, specially the Marmugae port Trust, to share the expenditure. I hope the hon. Minister will come out with a proposal to see that this work of connecting the port and the mainland should be taken upon top priority. If there is a paucity of funds, I have given him a good suggestion, that the funds should be shared by the concerned port authorities and the Railway Ministry.

Sir, it is said that our metropolitan city has become a gas chamber because we have so many motor vehicles so much so it is choking our city. There is a world report that Delhi, Calcutta and Bombay have surpassed the permissible pollution In Bombay we have a suburban railway. When we have a suburban railway, the road traffic is cut down, the motor vehicle traffic is cut down. In Calcutta also we have the metro. I would request the hon. Minister to see that some priority is given to the National Capital, Delhi, and if a suburban train or a metro train introduced, in the capital, that will certainly go a long way in cutting down the pollution and in helping to decongest traffic on the roads.

With the innovative measures taken by the Railway Minister in forming a corporation we have the Konkon Railway Corporation. That is a very good innovation that the Minister has made to connect the missing link. And the Konkon region was the missing link on the national railway

map. But there are some problems in this sector. This Konkon Railway has sought to develop the hinterland, the backward areas of the four States of—Maharashtra, Goa, Karnataka and Kerala. In the three other there is no controversy. There is a controversy only in the State of Goa.

The Budget (Railway)

It is not that the people of Goa oppose the Konkon Railway. But there is a mischief played, intentionally or unitentionally, by the vested interests. We have the mineowners' lobby in Goa because there is iron ore in Goa. The people of the State were not consulted. The MPs were not consulted; the MLAs were not consulted; the panchayat bodies were not consulted. Konkan Railway went ahead with its massive development programme by diverting the railway route from the aligned route towards the coastal line. The coastal line of Goa is the best developed area in Goa. We have a mining area towards the eastern side and towards the west of Western There was a request from Government of Goa to see that this railway is diverted from the north of Goa, that is, from Mapusa, Porverim, Paniim and Old Goa, towards the hinterland. That was acceded to; whereas in South Goa the Konkan Railway has diverted its railway line towards the coast. That has created a lot of problem. It is not a big chunk of area. It is from Mayem to Bali. The total disputed area is only 54 kilometres. There are so many committees appointed by the Government, the Railway Ministry and the Environment Ministry, and the reports are before the Government. There is an agitation going on in Goa. The people are very much agitated because the steps followed by the Konkan Railway are totally antipeople. We have the Land Acquisition Act, the obsolete old Act brought by the British to protect their own interests, their colonial interests. The same Land Acquisition Act has been used by the Government against the people of Goa. The emergency clause, clause 17 of the Land Acquisition Act, has been applied to acquire the land against the people's wishes. When it was brought to the notice of the Konkan Railway Corporation that this land was disputed land, just to defeat this argument the Konkan Railway saw that the monies were disbursed to the people. Most of cases, the title suits, are lynig the courts. About Rs. 35 crores or Rs. 36 crores had been distributed to justfiy that work worth.

about Rs. 36 crores have been completed. When you go and see the disputed area between Mayem and Bali, you will find that there is no work going on. cannot have any development work against the wishes of the people, when the people are agitated. The people of Goa are not against the Konkan Railway at all. There is not even 1% who will say that we don't want the Konkan Railway. We very much want the Konkan Railway because we are also contributing financially the Konkan Railway. We want to develop our hinterland. As I mentioned along we have the mining areas Western Ghats and towards the west of the proposed Konkan Railway-the original plan-we have the industrial belt, underdeveloped areas of Goa. So, I want the hon. Minister to reconsider this because this Railway is not meant for a stop-gap This railway is meant for arrangement. There are plants in Goa the posterity. to have a violent agitation. The report of the Environment Committee is before the hon. Prime Minister. The Environment Committee did mention that it would require some additional land, laying of additional track and additional expenditure. I think it will go a long way. Even international organisations have stopped releasing funds for this project because of this controversy; for instance, the Government of Japan has not yet released I am told the World Bank funds. has also not released the funds because of this controversy. Therefore, would request the hon. Prime Minister and the Railway Minister to see that this problem is resolved amicably. This disputed land is a very fragile land. It is an environmentally protected land. We have khazan land. We have ancient monuments there. We have sanctuaries there. We have lakes there. If you are to destroy this land, I think it will very dangerous to our environment. Most of this soil is alluvial soil and the piling has not been done by the Konkan Railway. They argue that they have done piling. We don't know what is meant by sand piling. If the Konkan Railway is allowed to go through this disputed area it will be very costly for the Konkan Railway because they will have to maintain that land again and again because the land is sinking. I think, it will be appropriate

for the Government to give a second thought before it is too late and take the opinion of the people of Goa, of the elected representatives and of the Govern-The present Chief Minister also mentioned it to the Central Government that the Central Government should give a thought to it. Some letters were also submitted to the Railway Minister. As I mentioned, the concept of corporation was an excellent one. I also wish that the Railway Ministry will have more such projects, especially in backward areas like the north-east region. Sir, many Members of this House from the north-east have a grave problem. Whenever come to railway they always complain that area should be developed. This concept of corporation is a very good concept. It is a big project. Finally, the ownership of this corporation, land and other asests will lie with the Ministry and it will not be with the corporaiton. There is a disputed track of land in Goa. There is again a regional plan of Goa. Government of Goa has make a Regional Plan earmarking different areas for development and the Goa Government has also mentioned, in its Goa Regional Plan, the routes for the railways, the South-Central Railway. The Konkan Railway bas totally deviated from it. There are disputes as far as the statement of the Konkan Railway goes. Often they rely on the Environment Committee report of Mr. Gadgil. It is sad and it is reported that Mr. Gadgil was not shown this disputed land. Mr. Gadgil made a statement to the Press that this disputed land from Mayem to Bali was not considered by Mr. Gadgil, it was not investigated. The Konkan Railway and the Railway Ministry rely on that report which was not inspected by Mr. Gadgil. They also made a salse statement before the High Court of Goa and saw to it that the case was thrown out. So, I fee! the Government should be sincere and serious about it. whenever they make any statement. I think, the Railway Ministry can be taken to court. for contempt. They have misguided the High Court. So, I would like the hon. Minister to reply to this query raised by me.

At the moment, there is an agitation going on in Goa, as I mentioned earlier. And there are people sitting in Panjim,

the capital of Goa on an indefinite hunger strike upto death. And I don't think the people are to be taken lightly. They have a genuine problem. They have a genuine They are not against grievance. national project. They are not against the Konkan Railway because it is going to benefit us; it will take only 8 hours to reach from Goa to Bombay if we have Konkan Railway. At the moment it takes 24 hours to go to Bombay by the existing railway. So, I don't thnik that the people should be termed as anti-natoinals, this and anti-that. I • hope the Minister will give a serious thought to it and see that this disputed track of land is diverted from the coastal land to main land, to the hinterland. I hope, he will seriously take up this matter with the hon. Prime Minister. With these words, I thank you.

ARANGIL SREEDHARAN SHRI (KERALA): When I rise to participate in the discussion on the Railway Budget, I am reminded of the vital role the Railways have played in the evolution of the Indian society. Sir, ours is a country of startling diversities, diversities of language, diversities of religion, diversities of thought and diversities of regional imbalances. Perhaps India is the only country where centuries co-exist. There are areas which still live in the 16th century and some areas are passing through the 19th century and there are areas which are on the threshold of the 20th century. In atmosphere of diversity, the Railway is the unfiying force. Let us not merely look from the point oſ it trains that are running, front view of goods that point of are carried by the railways, from the point of view of the commuters alone. What is the philosophy behind the Railway Budget? I would like to ask the hon. Railway Minister. The Budget is not merely a statement of accounts. Nor is a Budget a statement of expenditure and income. A Budget should be an instrument for certain objectives. What is the purpose of this Budget How far will it carry out its social burden. One thing stands out, i.e. the Railways are asked by the Government of India to subsist on their own income. "We do not get income; so you raise loans". Bonds, Rs. 900 crores worth of Bonds, you should raise. But what

about the social obligation that the Railways are carrying? The cost of the social burden that the Railways are carrying is Rs. 2,500 crores. The Railways are asked to carry the burden and to carry the burden you collect some money from the passengers most of whom are poor. Now, look at the figures. It is very stratling and Fifth Plan. the discouraging. ln Budgetary support for the Railways was 75 per cent. In the Seventh Plan it was brought down to 42 per cent. In 1992-93, the Annual Plan budgetary support has come down to 16 per cent. In 1993-94 it has come down to a lamentable level 14.07 per cent. How can Railways alone carry the burden? I plead for the Railways not because I think this country is affluent but because Railways have a vital role to play in keeping the country together, particularly, present set-up where fissiparous tendencies are growing like wild fire, where people are falling out on the basis of caste and religion. It is the unifying force of Railways which carries people from one State to another, which carries one culture. to another end of the country. Our country is a country of so many subnationalisms. In this context what would say is, the Railways should get a better deal from the Government. What about the expansion of the Railways? concept of expansion? What is your When I went through the Budget carefully. I found out that it has no concept of expansion whatsoever. Gauges are reneweđ. priority Is that the top of this country? Sometime back I met the Chief Minister of Tripura and he told me that there is not even one kilometre of railway line in Tripura. Railways are a vital factor in our defence and particularly now when our country is surrounded by all sorts of enemies. If the Railways do not reach these remote points how will you strengthen the defence of this country? So top priority in this country is not gauge renewals but top priority should be expansion. Metre-gauge, broad-gauge, narrow-gauge and all that can come later Then again in the Railway Budget the figures are very disappointing. Those who have formulated this Budget perhaps the compulsions don't realise society. It is not possible to go from one area to the other. Railways are the only

system on which we can depend. Road transport has not developed to that extent. So, what I would suggest to the Railway Minister is, your priority should come for new railway lines which can connect various remote areas of this country. And in doing so, top priority should be given to defence; top priority should be given to other mineral resources and other resources which the country vitally and top priority should be given to reach those areas which are very backward where people live even today in sub-human conditions. Railways need a modernisation. In a foreign country, particularly in European countries, travel by train is a luxury and pleasure. In France, the trains run at a speed of 240 kms. Maybe, it is not possible for per hour. us to achieve that immediately but speed is the hallmark of the modern age. creats history. Speed is what what creates change. And when is comes to the question of speed, we are left far behind. l understand that because British imperialism and colonialism, were left far behind and we are trying to catch up. But that is not the argument. If you want to reach modernstandards, you have to develop speed in every sphere of human activity; not only in railways, but also in economics, education, in cultural expansion, in medicine, in every sphere of activity. the railways are connected with all these aspects. Railways are connected with the educational aspects of our society. ways are vitally connected with economic development of our Railways are connected with other branches of human life. So, speed in railways is very important and today, modernisation means speed. For that, what has been done? We have found out very clever method of developing speed, In Japan, I was told some years back not now, a decade back-that when a train came on time and it was a surprise. the passengers were all surprised as te how that train could come on time. the station master very coolly said, "it should have come yesterday at the same You give a lot of running time. Remove late running trains, You sav "take six hours instead of four Everything is on paper. But, actually what we want is, reduce the running so that our trains develop speed.

when I talk of speed, I come to safety. Some time back, in my State, Kerala, at Perumon, there was a railway accident. A train went off the rails and plunged into the river below. We raised it on the floor of this House also. I remember ! came to this House when that took place. And the report that was that there was a tornado. Can think of anything more irresponsible and stupid than saying that a tornado pushed the train out of the rails and threw it into the river? So, your safety organisation, your safety vigilance and your safety investigation are all imperfect. When talk of safety, I am reminded of the trains that are running in North Kerala. Dilapidated compartments run on superannuated tracks. I always wonder we survive. I invite the Railway Minister to go from Shoranur to Mangalore, by the special train which they use nowadays but by an ordinary train. Our experience is we are afraid that the train may go off the track anytime. What are you doing for renewal of the railway track? It is a compelling problem. intensity of the problem has never been overrated but the renewal of track, particountry cularly in certain areas of the where the track is in a bad shape, is very vital. So, renewal of track must receive top priority when you think of reconstruction of railways.

Sir, I do not want to refer to passenger amenities. There is hardly any passenger amenity in the Railways. Some time back we were getting food at cheaper rates. Later on, they said the rates had to increased because of the introduction of aluminium foils. I do not know for whom this change was introduced. I do not know whether the aluminium industry was benefited by this. What is the need for these aluminium foils? You say it is hygienic. I would give one example of the usefulness of these aluminium foils and plastic glasses. After their use, are thrown on the plaftorm. Somebody else picks them up and brings them back into circulation. There is no reason why stainless plates and utensils are not brought in for this use. That system is much required. You have brought these things and on the basis of that you are hiking the prices.

When I think of passenger amenities, I would like to come to the point of computerisation. In this Railway Budget, Kerala is completely ignored in the matter of computerisation. We have a very large number of commuters because our State is densely populated. There are places where there should be more computerisation to meet the growing demands of the commuters.

This takes me to the sad state of affairs in the Railways as far as corruption concerned. Of course, I would not blame the Railways alone because we accepted corruption as a national virtue. From top to bottom, corruption is rainpant in this country. Everywhere if you want to get something done, there is a price for it. Some time back when Mr. George Fernandes was the Railway Minister, he organised a conference of railway officials, representatives of trade unions, representatives of the vigilance organisations representatives of the Central Bureau Investigation. It was to create a plan of action to meet this problem, this challenge which is spreading far and wide in the Raliways. If this has to be done, you should have a plan to fight corruption in which public organisations should also be associated. They are many such organisations working in several parts of our country, particularly in my part of the country. They always make a number of suggestions but those suggestions are ignored and dismissed with the contempt that they do not deserve.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Sreedharan, you are having two more speakers from your party.

SHRI ARANGIL SREEDHARAN: Sir, 1 am concluding. I always keep within limits.

Sir, when the House met this morning, we paid glowing tributes to those mattyrs who laid down their lives for our country, for our freedom, for our democracy, for our secularism and for our socialism. We are supposed to be a socialist State and it is adumbrated in our Constitution. Keeping in view that objective, I would suggest to the Railway Minister to take steps to abolish the First Class and the AC First Class in the trains.

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Who is travelling by the First Class? Of course, MPs are travelling by the First Class and then, ex-MPs, freedom fighters and Government officials. Barring them, what is the revenue that the Railways get from these Classes All these people do not pay for their tickets. So. the revenue is infinitessimally small. why keep this class distinction on the Railways? Abolish it and prove to the people that they have a place in the railway system. There is no point in talknig of socialism and having these Classes.

I would like to suggest to the Railways to call for a convention of railway ployees, Intelligencies agencies, representatives of the CBI, representatives of the people and Members of Parliament and formulate a plan to fight corruption in the Railways. This is number one.

Number two is that you should abolish the First Class and make room for a larger number of Second Class compartments and Second Class AC compartments, if necessary, so that they can accommodate more people.

I would now like to say a few words about the stepmotherly treatment meted to Kerala in this Railway Budget. While introducing the General Budget, our Finance Minister paid glowing tributes Kerala saying that our boys and girls working outside are bringing in a lot of wealth into our country. It has been our experience that we get a lot of wealth into our country, but we do not get a share of it. We do not get a share of the NRI deposits and we do not get a share of anything. When I look at Kerala from Delhi, Kerala is far away. When I look from Trivandrum, my northern area is farther away. Kerala, in this Budget, has received only Rs. 22 crores for new railway lines and most of it, most of the investment, goes for electrification of the railway lines from Erode to Shoranur The proposal doubling the railway line from Cochin to Trivandrum has been on the anvil for a very long time. But, in this Budget, investment is only Rs. 1 crore while the estimated amount is Rs. 81.27 crores! We have been knocking at the doors of the Railways time and again demanding that

the railway line from Shoranur to Mangalore should be doubled. The Konkan Railway is coming up now and with the advent of the Konkan Railway, the traffic from Shoranur to Mangalore is going to be very heavy and intense. Under the circumstances, through you, Sir, I would request the Railway Ministry to take immediate steps to double the railway line from Shoranur to Mangalore.

I would mention one more thing and then conclude. It is about the hike in freight and fares. There has been exorbitant rise in the cost of commodity transportation. The transportation cost will rise by Rs. 33/- per tonne in the case of coal and the increase will be 5 paise per litre of petrol, by 25 paise per kg. of sugar and 15 paise per kg. of rice. Sir, I come from a consumer State. We have to get everything from the other States. Rice comes from Puniab. Our minerals from other States. All that we need, about 70 per cent of our needs, comes other States. So, this Railway Budget is going to be very hard and harsh on our people. We will find it more difficult to make both ends meet,

Finally, I would say that this Railway Budget reflects the policy of the Government which is anti-people, unimaginative and irrational. Thank you, Sir.

Vice-SHRI VIZOL (Nagaland): Mr. Chairman, Sir, within the allotted time, I would like to say a few words in discussion on the Railway Budget. Sir, this House is aware that the Railways is the largest transporting system in the country, and it is also the largest revenue-earning Department.

Sir, I come from the North-East, from the State of Nagaland. And in Nagaland, we have only a few kilometres of railways. And only a few railway stations there. Fortunately, those stations serve two States as the railheads, one Manipur and the other Nagaland. So, the railway services that were constructed 100 years ago are today very much overcrowded. And I will come to this point later on. Sir, how were these railway services started here in the North-East? About 167 years ago, Assam was added to the British Empire in India. In the year

1826, Assam was added to the British Empire in India, Then, exploitation resources, and exploration of resources in Assam started. At that time, teams were sent to all places to find out the existence of deposits of minerals. Mineral deposits were found from the North to the South in the foothill areas, covered vastly by the rivers. The soil was found to be most fertile for agriculture. Then, Sir, three companies were opened. They also found huge deposits of oil. They started mining in Assam, they started extracting oil these oil wells in Assam, in the Naharkatia area. And they set up a refinery in Digboi which was the first of its kind in Asia at that time. That was the first refinery set up in Asia. And slowly, they extended the North-Eastern Railways from Calcutta to Guwahati. They introduced navigation in the Brahmaputra river, and the railways were extended up to Guwahati. From Guwahati, the railway service extended right up to the end in the North, up to Tinsukia. The same rail service, as it was introduced in the beginning, exists with the same small steam engines, with the same platforms and with the same tin-roofed railway stations. Those things still remain. In spite of so many changes taking place everywhere, not to speak of other areas even in Assam, still we are not improving those railway stations. know the difficulties involved in starting new railway lines. But. Sir, Assam is the gateway for the North-Eastern hill States of India. Assam is the gateway to India. This railway service in Assam is shared by us. We share the air service. Sir, we are not demanding anything as a gift. We want more services and better services in Assam so that those can be shared by the people in different States in the North-East. Sir, as you know, the North-East area is linked with the rest of India through that Siliguri narrow bottleneck. This is very important. We ask our people to come to the mainstream of national life. But anything may happen anytime. If this vital link is closed to us, the North-East will be cut off from the rest of the country. We are surrounded by unfriendly countries; China in the north, Burma in the east and south, and Bangladesh in the west. We will left at the mercy of those countries and the only alternative for the agitated people in the North-East will be to see fresh options. A time like this may come. That is why,

this railway was introduced about 100 years ago from Guwahati. This was introduced by the British. The people are now agitated over non-conversion of this metre gauge into broad gauge line for a long time. But their request has not been heard. The Centre has turned a deaf ear to our request. Only last year, the Prime Minister visited Assam in the month of May and he announced that conversion of metre gauge into broad gauge from Guwahati to Lumding would be taken up immediately. One wonders whether this work will be taken up or not. And even if this work is taken up, what about the metre gauge railway beyond Lumding?

As I said, we are not asking for anything free. We have been demanding an additional railway line also. In the North-East, Assam is divided into two parts. One is the Brahmaputra Valley and the other is Assam Valley. Brahmaputra Valley is from Rangia to Tezpur. In the Assam Valley, there is only one small railway line serving Assam and all the other six sister States. These six sister States are the hinterland of Assam. We are demanding an additional railway line. (Time bell).

While going through the Railway budget, I find a lot of new railway lines being proposed and work of conversion of metre gauge line into broad gauge also included. Why not take up this work in Assam, in the North-East? We also belong to this country. We thought we are equal partners in this country, But after all, life has become a business these days.

I want to bring to the notice of the Government that we want better railway. facilities.

Our difficulties are there. Sir, in Nagaland, we have a small airport and this airport serves the peole of Nagaland. Dimapur is a growing commercial city. The railway passenger traffic has gone up to not less than 70-80 every day. We have no direct flight. In whatever is there, we are given only 37 seats. In the case of the train, from Dimapur, we used to get a quota of seats. Today, this has also been done away with. We do not have any quota of train seats.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Mr. Vizol, please conclude.

SHRI VIZOL: Therefore, please consider our lot. Please consider whether what we are saying, what we are demanding, is a justifiable thing or not. Thank you.

प्रो० श्राई० जी० सनदी (कर्नाटक):
सम्मानीय वाइस चेयरमैन साहब, श्रापने मुझे
बोलने का जो मौका दिया है, उसके लिए मैं
श्रापकाश्राभारी हूं। रेल का मुझे बहुत दूर का
सफर करना है लेकिन समय कम है इसलिए
मैं सुपर फास्ट या राजधानी स्पीड में श्रपना
भाषण देना चाहता हूं। · · · (व्यवधान)

श्री संघप्रिय गौतम : ज्यादा सुपर फास्ट बनाइए ।

श्रीमती कमलासिन्हा (बिहार) ३ए०सी० में जाइएगा ।

श्री सं<mark>घ प्रिय गौतम</mark> : गाड़ी ऐसे चलेगी जैसे सरकार चल रही है।

उपसभाध्यक्ष (श्री मोहम्मद सलीम) : गलत सिगनल न दिखायें।

प्रो० आई० जी० सनदी: ग्रभी बहत स्पीड जाएगी। महोदय, मैं रेल बजटका स्वागत करता हं भ्रौर समर्थन भी करता हं रेल हमारे देश की एक जीवन रेखा है, हमारी ग्रर्थ-व्यवस्था की ग्राधारशिला है. भारत की संस्कृति की विविधता में एकता कारेल परिचायक है। रेलगाड़ी का एक डिब्बा जिसमें बैठा मुसाफिर ग्रलग धर्म, ग्रतग प्रान्त, ग्रलग भाषा बोलने वाला क्यों न हो, उस सभी को उसके गंतव्य तक पहुंचा देता है। रेल डिब्बे में न तो मजहब की दीवारें होती हैं, न जात-पात, न पार्टी। सचमुच रेल राष्ट्रीय एकता श्रौर ग्रखंडता का एक जीता-जागता उदाहरण है । 20 मार्च, को यडपी-मंगलौर बडी लाइन के उद्घाटन के समय उसमें प्रधान मंत्री जी के यह उदगार थे :

'Railway line is the only line which is above any political party.'

इस साल रेल बजट में सभी किरायों में हम बद्धिपाते हैं। इसका प्रभाव यात्रियों पर पडना स्वाभाविक है। इसका प्रभाव गरीबों पर कम पड़े, इस स्रोर रेल मंत्री श्री जाफर शरीफ ध्यान देने में पीछे नहीं रहे हैं। रेल को ग्रधिक सक्षम ग्रौर मजबुत करने के लिए यदि वद्धि ग्रनिवार्य है तो इस बोझ को भारत की जनता सहन करने में पीछे नहीं हटेगी, यह मेरी भावना है। देश में दोहरी लाईनों को बिछाना, मीटर गेज लाईन, को बड़ी लाईन में परि-वर्तित करना ग्रौर भ्राठवीं पंचवर्षीय योजना में जो स्रापने छः हजार किलोमीटर बदलने का फैसला किया है, ग्रगर ग्राप 10 हजार किलो-मीटर बडी लाईन में परिवर्तित करने का फैसला करते तो देश की जनता को रोजी-रोटी दिलाने में हजारों-लाखों मेंडेज दिलाने में ग्राप सफल हो सकते थे, यह मेरी ऐसी आशा है। आज रेल की प्रगति और उसकी गतिशीलता के प्रति कड्वे शब्द भी सुनाई पडते हैं स्रीर जो प्रगति कर रहे हैं उसमें रोडे श्रदकाने की भी बात चल रही है। लेकिन शरीफ साहब, घबराते नहीं हैं--"किस्मत तुम्हारे साथ है, जलने वाले जला करें।" ग्रापकी रक्षा जब भगवान कर रहा है-''जाको राखे जाईयां मार सके न कोई।'' इस बात पर भरोसा रख कर ग्राप चल रहे हैं इसलिए इसमें त्राप सही साबित हो गए हैं, यह मेरा विश्वास है। रेल की सम्पत्ति लटने वाले. रेल की लाइनों में बम विस्फोट करने वाले, जान ग्रौर माल का नुकसान करने वाले, देशद्रोही हैं। उनके प्रति स्राप सतर्कता बरतें, यही मेरा अनुरोध है। माननीय रेल मंत्री जी ने स्रपने रेल बजट भाषण में यह गौरव की बात कही है कि ग्रापसी मेल मिलाप से, सेवा-भावना से निशदिन की सेवा भावना में लगी हई यह जो रेल है, इस संदर्भ में मैं गीता की एक उक्ति की ग्रोरभी ग्रापका ध्यान ग्राक-षित करता हं ।

"कर्मण्ये वाधिकारस्ते, मा <mark>फलेसु कदाचन् ।"</mark>

रेल इसका ज्वलंत उदाहरण है । कई राज्य, कई पार्टियों की सरकार का जो एक कोंकन रेल का सपनाथा, उसको पूरा साकार किया है। यह कोंकन रेल, रेल इतिहास में एक चमत्कार, एक मिरेकल है, यह मेरी भावना है। करीब 1800 करोड़ रुपए की यह योजना है जो 760 किलोमीटर की दूरी को तय करती है। महाराष्ट्र के रोहा से मंगलूर तक पहंचने वाली ये रेल लाइन महाराष्ट्र में 342 किलोमीटर, गोवा में 105 किलो-मीटर, कर्नाटक में 273 किलोमीटर की दूरी तय करती है, महोदय, 6 किलोमीटर से तेकर 2.2 कलोमीटर तक की जो सहयादि में टनल्स है वह 72 टनल्स हैं। काली नदी, ग्रघनाशिनी नदी ग्रौर शरावती नदियों पर बहां जो पूल बने हैं, ऐसे मेजर पूल 136 हैं ग्रौर माईनर पुल 1670 हैं। यह गाड़ी 65 महत्वपूर्ण स्टेशनों से गुजरती है, श्रौर इसमें महत्वपूर्ण स्टेशन है--उड्पि, भटकल, होन्नापूर, कुमटा, कारवार, मडगांव, कुडाल, रत्नागिरि, खेड, बीरा स्रौर रोहा।

कोंकण रेल से लाभान्तित होने वाले चार राज्यों ने भी ग्रापने इक्विटी पार्टिसिपेशन दे दिए हैं। महाराष्ट्र ने 88 करोड़ में से 66 करोड़ दे दिया है। गोवा ने 24 करोड़ में से 15 करोड़ दे दिया है। कर्नाटक ने 60 करोड़ में से 45.5 करोड़ दे दिया है। केरल ने 24 करोड़ में से 15 करोड़ दे दिया है।

टैक्स फी वॉन्ड्स की बिकी में प्रगति नहीं हुई है, ऐसा गैंने सुना है। कोंकण रेल कारपोरेशन, इंडियन रेल फाइनेंस कारपोरेशन से 88 करोड़ ग्रौर यू० टी० ग्राई० से 200 करोड़ कर्ज लेने की कोशिश में है, यह भी मैंने सुना है।

सहयादी की श्रेणियों का नजारा, लहराते ग्ररबी समंदर का किनारा, नदियां, नारियल, ग्राम के पेड़, नेशनल हाइवे नं० 17 से समानान्तर जाने वाली इस कींकण रेल की योजना को समय से पहले पूरा करने में प्रधान मंत्री श्री पी० बी० नरसिंह राव जी का स्राशीवाद है। इस बात की पुष्टि मुझे उडुपी में उनके भाषण से मिली जिसमें उन्होंने कहा था कि इस कोंकण रेल की पूर्ति के लिए पैसा मैं, "बैग" या "बोरो" से लाकर दूंगा। तीसरा रास्ता मुझे स्रप्रिय है।

1993-94

महोदय कर्नाटक के मुख्यमंत्री जी ने चारों राज्यों के मुख्यमंत्रियों की मीटिंग बुलाई थी ग्रीर उन्होंने ग्रपने इक्विटी पार्टिशिपेशन को ग्रीर बढ़ाकर धन देने की बात कही है। ग्राप चारों राज्यों के सभी पार्टियों के संसद सदस्यों की मीटिंग बुलाएं ग्रीर हमें टैक्स फी वॉन्ड्स बेचकर धन संग्रह करने का काम सौंपे तो हम भी आपके इस काम में साथ देंगे।

महोदय, में कर्नाटक के हुबली-धारवाड़ महानगर से श्राता हूं। यहाँ 100 साल से पुराना रेलवे वर्कणाप है। करीब 4,500 लोग इसमें काम करते थे। श्राज उनकी संख्या घटती जा रही है। आमान परिवर्तन के बाद इसकी स्थिति श्रीर चितनीय होने वाली है।

महोदय, दक्षिण-मध्य रेलवे के संसद सदस्यों की सलाहकार समिति की अनौपचारिक बैठक में मेरे द्वारा उठाए गए इस वर्कशाप के सवाल के जवाब में ग्रापके रेल विभाग ने उत्तर दिया है कि "हुबली कारखाने में रिक्त कार्यभार के बारे में बोर्ड विचार कर रहा है।" कारखाने के पुनर्निर्माण के लिए एक बड़ी योजना बनानी होगी ताकि कारखाने को बड़ी लाइन कार्य के लिए परिवर्तित किए जाने पर यहां बड़ी लाइन सवारी व माल डिब्बों का अधिक ग्रोवरहाल किया जा सके। मेरा ग्रन्रोध है कि ग्राप इस वर्कशाप को रिमार्डेनाइज करके कपूरथला या पैरवूर जैसी ग्राई० सी० एफ० कोच फैक्टरी बनाए। किसी भी कर्मचारी की छंटनी न की जाए, यह मेरी प्रार्थना है।

महोदय, मिरज-बेंगलीर बडी लाइन बन रही है। इसका शभारम्भ रेल मंत्री जी श्री जाफर शरीफ कर ब्राए हैं। मिरज-लोडा जो 188 किलोमीटर है, इसी वर्ष ग्रारम्भ होने जारही है। इसी वर्ष ग्राप हबली-लोंडा 90 किलोमीटर ग्रौर हबली-होसपेट 143 किलो-मीटर छोटी लाइन को बड़ी लाइन में बदलने का कार्य करें ग्रौर इसका ग्रारंभ हबली से हो, इसके लिए मैं ग्राप से खास निवेदन कर रहा हं।

The Budget (Railway)

महोदय, पूना-बेंगलूर ग्रौर मंगलूरयेदोनों रेलें दक्षिण के कन्याक्रमारी को उत्तर के कथ्मीर को जोडने वाली कडी है। इनमें दक्षिण ध्रुव से उत्तर ध्रुव का श्राकर्षण है।

इन दो ट्रैक लाइनों को बीच में ओड़ने का काम हबली-प्रकोला कारवार नई बडी लाइन कर सकती है जो उत्तर हैदराबाद कर्नाटक को कारबार नेचरल बंदरगाह से जोड़ती है। मैं हबली-ग्रंकोला नई बड़ी लाइन निर्माण के के उत्तर में रेल विभाग को उद्धृत करता है। वह इस प्रकार है ।

"हबली-ग्रंकोला के बीच नई बड़ी लाइन के निर्माण के लिए ग्रारंभिक इंजीनियरिंग. व यातायात सर्वेक्षण रिपोर्टबोर्डको भेजी गई है। जिस पर विचार किया जा रहा है। अन्य सेक्शनों के परिवर्तन के कार्य पर आठवीं योजना के दौरान ग्राभास परिवर्तन की कार्य योजना के साथ विचार किया जा रहा

गत वर्ष के रेल बजट को पेश करते समय रेल मंद्रीश्री जाफर शरीफ साहब ने सदन को म्राश्वासन दिया था कि यह हुबली-म्रंकोला बडी लाइन की योजना स्वीकृति के लिए योजना स्रायोग को भेज दी गई। स्राप इस बजट तर उत्तर देते समय इस योजना की घोषणा करेंगे तो आपके हम आभारी होंगे। 26-152 RSS/94

यहां पर मैं सुनता हूं कि कर्नाटक से मंत्री जिस विभाग में ग्राजाता है उस विभाग में ग्रिभवृद्धि हो जाती है। जाफर शरीफ साहब ने रेलवे की सेवा की है, देश की सेवा की है। लेकिन कर्नाटक की सेवा भूल गये। मुझे उम्मीद है मिनिस्टर साहब कर्नाटक की तरफ भीध्यान देंगे। यह उनका फर्ज है, धर्म है।

बंगलोर कर्नाटक की राजधानी है। काफी उसका फैलाव हो रहा है। इस राजधानी शहर के लिए मेट्रो रेल बनायें जैसे 🕻 कलकत्ता शहर में बनी है। इस योजना की पूर्ति के लिए कर्नाटक सरकार हर तरह की सहायता करने के लिए कृत संकल्प है। मुझे विश्वास है आप इसकी घोषणा करेंगे ।

कर्नाटक से ब्राधा डजन से ज्यादा रेल मंद्री बने उन्होंने कर्नाटक को नजरग्रंदाज करके देश की, रेल विभाग की सेवा की। अगर ब्राज पिछडे हए इलाके की तरफ श्री जाफर शरीफ ध्यान दे रहे हैं तो यह उनका धर्म है।

मेरा खास अनुरोध है रेल मंत्री श्री जाफर शरीफ जी से कि कर्नाटक रेल कभी सेंटन, कभी साउथ सेन्ट्रल, कभी सदर्न रेलवे विभागों में रहकर उन्नति नहीं कर पायी है। कृपया हमारे लिए साउथ वेस्टर्न रेलवे जोन बनाने की घोषणा करेंगे तो स्रापके प्रति, इस डिपार्टमेंट के प्रति कर्नाटक जनता हमेशा कृतज्ञ रहेगी। इतना कह कर जो ग्रापने समय दिया उसके लिए ग्राभार व्यक्त करते हुए मैं ऋपनी बात समाप्त करता हं ।

BHADRESWAR GOHAIN SHRI (Assam): Mr. Vice-Chairman, Sir, yesterday, while taking part in the discussion on the railway budget, one hon. Member from the Treasury Benches had observed that this is not a national railway budget but a southern railway budget.

AN HON MEMBER: It is not so.

SHRI BHADRESWAR GOHAIN: want to support his contention completely, that this railway budget has nothing to do with the north, not to speak of our north-east; everything has been trated in the south and the northern and north-eastern areas have completely been neglected. I have got a long list of grievances, not readymade, but they were accumulating since Independence. There are certain grievances of the people of the northeast, but the railway mandarins sitting here in Delhi are not paying heed, as Mr. Vizol has just now observed.

Sir, we were demanding extension of the broad gauge railway line to Assam, In our boyhood days we had heard that the people of those times were demanding extension of the broad gauge line to Assam but the Government of India had rejected their contention. But last year it was decided to extend the broad gauge line to Lumding in Assam and in this year's budget it has been approved up to Dibrugarh. This demand has been there since long and don't know and I can't say when this project would be completed.

Sir, there are two other projects of the railways. One is construction of the Jogiguppa bridge over the Brahmaputra and the other is the Jogiguppa-Guwahati broad gauge railway line.

Long back it was started with much fanfare, but, from the way and the speed of the work till today, we do not know by when it will be completed. It would take more than three or four decades to complete it, not to speak of extention of the broad-gauge line up to Tinsukhia or Dibrugarh. God alone knows about it.

Sir, there was another demand from the people, not only from the people of Assam but from all the people of the North-East, that there should be another bridge across the Brahmaputra at Bogivil, a rail-cumroad bridge, but the Railway Authorities have categorically rejected this demand on the plea of financial stringency. I do not know why every possible excuse is given only in respect of the North-East but not in respect of the West or the South or the Centre. So, I demand that this rail-cumroad bridge at Bogivil-Dibrugarh should be approved to the satisfaction of the people of the North-East.

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Another point is about the speed of the North-East Frontier Railway trains. We call the train there as "Bullock-carts." The speed of the North-East Frontier Railway trains is so slow that everybody says that they are bullock-carts. The distance between Guwahati and Dibrugarh is only 500 km. It takes 20 long hours to cover the distance of 500 km., but the train from Delhi to Bombay Central, takes only about 12 hours to cover the distance of 1,300 km. How can you console the people of the North-East? How can you invite us to join the national mainstream? Without any improved road communication, how can you say that we are at par with you? So, I suggest that the speed of the trains should be improved so that we can come those trains to join the national mainstream.

Sir, we have been demanding a Raidhani Express from Delhi to Guwahati. The Railway Minister last year introduced this train up to his State. Of course, one train to Madras has also been given. But the request from the North-East has not been accepted.

Sir, I will make a sentimental appeal to the House and to the mandarins of the Railway Department, and also to the politicians of Delhi. You have got a wrong impression of the North-East. You that the Indian Union ends at Guwahati. Guwahati is not the last point of India. India extends far beyond Guwahati. You think that the people living beyond Guwahati do not use clothes, that we live in naked that we do not eat cooked food but we eat raw food. I remember one instance. In the '60s when the Mizo uprising was there-Mizoram was a part of Assam at that time-Delhiwalas asked us whether Mizo is a younger brother of Phizo! This is your impression. Mizo is an ethnic group. Phizo was an individual human being. You ask us whether Mizo is a younger brother of Phizo!

So, this is the impression of the Delhiwalas about the North-East.

भी हेच० हन् **मनतप्पा** (कर्नाटक)ः ग्रब नहीं है, वह पुराना है।

वी भद्रेष्वर गोहाई: अभी भी है।

I do remember when the name of Vizol was announced by the Chairman, readily Mr. Gautam got up to say that it should come up to Aizawl. My point is that you don't know our area at all. In order that this impression is removed, I request the politicians and also the Rail Bhawan officers to visit the North-East frequently. But the fact is that no officer likes to serve there. Most of the All India Service officers whether they are from the LP.S. or the I.A.S. go to the North-East with a small bag, keeping their family members here in Delhi. They used to visit their family every Saturday and go back on Monday. So, this attitude should be changed and we should be allowed to think India as ours also. So, I request the Railway Ministry to pay heed to my request and give importance to the North-East areas.

I would like to make one or two simple points about my area. Gauhati Railway Station is called the Gateway to the North-East. Now, the railway station compound has been turned into one of the biggest latrines. It is unhygienic and has so nasty a smell that no one can pass without keeping a handkerchief on his nose. So, I request that some importance should be given to cleaning this station.

When Mr. Madhavrao Scindia was the Railway Minister, he had given a 42-bigha plot of railway land to the Pondu College, Pondu. The North-East Frontier Railway authorities with their headquarters at Maligaon have not yet handed over the land to the college authorities. The result is that the encroachers have started constructing their dwelling units there. I request the hon, Minister to see that the College gets this land at the earliest.

DR. YELAMANCHILI SIVAJI (Andhra Pradesh): The Railway Minister, during his last three Budgets enhanced the fares and freight rates to collect an additional revenue of Rs. 3,200 crores. That way he also has been helping in the inflation. It appears that the Minister is working against the cruelty to animals rather than the railway passengers. Mr. Jaffer Sharief while travelling on 15th of last month from Bidar to Hyderabad, was carrying his cat with him. Unfortunately that cat fell sick.

At about 10.30 p.m. a message was given through the railway signals to the Vikarabad Station alerting the Station Master to arrange a veterinary surgeon or physician. So the Railway Station Master and other worked hard to find veterinary doctors and at last veterinary doctors were brought in and they were escorted to his railway compartment where he was having his pet animal. Finally, it was treated.

It was also mentioned in the press that the Minister said that, that pet animal was treated 14 hours back at Bidar station too. I congratulate the Minister for his kindness towards animals. At the same time, I expect the same kindness from him towards the railway commuters because he was very harash towards the commuters by increasing the passenger fares and the freight charges through this Budget.

SHRI H. HANUMANTHAPPA: Where did you get this information from?

DR. YELAMANCHILI SIVAJI: It has been reported in the press in Andhra Pradesh. No Railway official or the Railway Ministry or the Railway Board has denied it and they did not come to the rescue of the Minister. It is up to the Minister to clarify whether he was very fond of his pet animal or not.

THE MINISTER OF RAIWAYS (SHRI C. K. JAFFER SHARIEF): Tell me whether it was a cat or a rat.

DR. YELAMANCHILI SIVAJI: Wore you carrying a rat also?

SHRI C. K. JAFFER SHARIEF; I cannot carry both.

THE VICE-CHAIRMAN (SHRI MD. SALIM): He did not carry a rat because rat is there in the train.

SHRI H. HANUMANTHAPPA: Mr. Vice-Chairman, Sir, if it has been reported in the press that a cat was treated by vaterinary doctors, the hon. Member should not bring it before the House without varifying it. Without verifying it, he wants the Minister to clarify it and verify it. Before putting it on record, at least, the hon. Member should verify it.

DR. YELAMANCHILI SIVAJI: It appeared in the press.

SHRI H. HANUMANTHAPPA: If the Member brings before the House everything

that has appeared in the press, there is a certain amount of responsibility also on the part of the Member. Anything that appears in the press, need not become a property of the House.

DR. YELAMANCHILI SIVAJI: Why not?

SHRI H. HANUMANTHAPPA: My only request is, the hon. Member should verify it before bringing it here. Anything can be written in the press. I have no grudge against them. The hon. Member also has a responsibility before bringing it here. That is my point.

DR. YELAMANCHILI SIVAJI: Thank you, Mr. Hanumanthappa, for coming to the rescue of your colleague from your State.

SHRI H. HANUMANTHAPPA: It is not a question of rescuing anybody. There should be a certain responsibility on the part of the Member before bringing such matters in this House. It cannot become the property of the House.

DR. YELAMANCHILI SIVAII: It has been reported in a section of the press in Andhra Pradesh. The Railway authorities did not deny it. That means, it was correct.

🤲 श्री एस० एस० अन्तुवालियाः

What is wrong ? बिल्ली जो है बेजुबान है। ग्रगर वह पालतु हैग्रीर बीमार हैतो क्या डाक्टर को नहीं दिखाया जा सकता है? बात सीधी सी है। (व्यवधान)

े **श्रो हेच० हनुभनतप्पा**ः जिस तरीके से वो लाए हैं, यह तरीका ठीक नहीं है।

ंश्री एस० एस० अहलुद्यालियाः वह तरीका चाहे जो भी करें। ध्रगर... (ब्यवधान)

उपसधाध्यक्ष (श्री मोहम्मद सर्लम) : हनुमनतप्पा जी वह बैग से बाहर नहीं सानी जाहिए (स्पवधान) श्रं एस० एस० अहलुवालिया : हां बंग से वहार नहीं ग्रानी चाहिए। बिल्ली हो, चाहे ग्रादमी हो, चाहे पालतु कुत्ता हो, सब के लिए डाक्टर उपलब्ध होना चाहिए। वेटरनरी डाक्टर है किस के लिए? वह इसी काम के लिए है। वेटरनरी डाक्टर ग्रादमियों का बलाज नहीं करते, जानवरों का बलाज करते हैं।

श्रीजगदीशप्रसाद मा**युर**(उत्तर प्रदेश) : नहीं, वह आपका भी कर सकते हैं । (ब्यवधान)

श्रो एस० एस० अहलुवालिया स्नापका तो करते ही होंगे क्योंकि स्नाप बेचुलर हैं। (स्यवधान)

DR. YELAMANCHILI SIVAJI: I am not objecting to it. But my point is that the Minister should be soft towards the railway commuters also as he was towards the animals.

The railway track in Vijayawada Division in the South Central Railway is in a very bad shape. The railway track has not been renewed for quite a long time. On several occasions the drivers were found in a drunken stage while on duty. When they are on long hours of duty, fatigue occurs and the capacity to react to the signals also goes down. And, in addition to that, the diesel trains are producing carbon monoxide and they are responsible for the drowziness and sleepiness. Sulphuric fumes are also there. All these things will give rise to drowziness and an apathetic attitude among the driving staff. In some places, just opposite to the running rooms, there are arrack shops and toddy shops. I would like to advise the Minister to see that these arrack and toddy shops near the running rooms are closed down. (Interruption). Licences were given by the Government of Andhra Pradesh headed by the Congress.

Another point is, there is contradiction between the Safety Department and the Operation Department of the Railways. At every point of time, the Operation Department

ment is interested in collecting more passengers and the Safety Department always warns the Railway Board. But, so far, always, the word of the Operation Department has been taken into consideration and the cautions and warnings of the Safety Department are given a complete go-by. Hitherto, ballast trains and ballast trucks were maintained. But, unfortunately, in the coastal areas, it is not possible for the Railways or for the Railway contractors carry the ballasts, etc. and therefore, the maintenance of the track is giving a hard time for the contractors and for the Department. The ballast trains and ballast trucks are completely given up. I am yet to come across any G. M. or Divisional Manager who has been held responsible for accident. The Minister comes late in the evening to the House and gives a statement saying so many people died in the accident. And, there are standard rates like railway fares for disability-Rs. 5,000/-; for casualty-Rs. 10,000/-; for more than 24 hours of hospitalisation-Rs, 1000 or something; and so on.

SHRDI H. HANUMANTHAPPA: Now that is covered by insurance.

DR. YELAMANCHILI SIVAJI: Yes, that is now covered by insurance.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Let him speak independently.

DR. YELAMANCHILI SIVAJI Let the Railway Minister fix the responsibility on the Divisional Manager or whichever officials concerned with the accidents. need not give the entire freedom to the Operation Department to collect money. If I remember correctly, twenty years ago, in 1974 or so, the railway driving staff went on strike. One of their demands was reduction of their working hours Individually, it might be beneficial to the loco staff because they might get over-time allowance, etc. But I feel that the running time and the waiting time in the waiting room should be reduced. There are so many vices. Therefore, it is desirable that the running staff are checked physically and mentally from time to time, whether they are in a drunken state or not. These safety measures have to be taken.

Coming to gauge-conversion, the Railway Minister time and again mentions, tom-

toms so much, that gauge conversion is taking place. But the economics principle of optimum utilisation of limited resources is not taken into account. The Railway Ministry feels that gauge-conversion is the panacea for all the problems. It thinks it can take shelter under that for all the drawbacks in the functioning of the Railways. And gauge-conversion is idiscriminate. For example, the Ballary-Raidurga track. Hanumanthappa will not misunderstand me. At one time, it was converted into a oneengine section also. It was thought that even a metre-gauge was not warranted. But now, the Railway Minister wants to have broad-gauge there. All right, you have done it.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please conclude now.

DR. YELAMANCHILI SIVAJI: 1 am concluding, Sir.

SHRI H. HANUMANTHAPPA: He is in the 18th Century. He has forgotten the other developments in that area.

THE VICE-CHAIRMAN (SHRI MD. SALIM): You had only 10 minutes, Mr. Sivaji. You have spoken for ten minutes and given three minutes to Mr. Hanumanthappa.

SHRI H. HANUMANTHAPPA: He is forcing me to intervene.

DR. YELAMANCHILI SIVAJI: In Raidurga-Chitradurga, there is already the metre-gauge conversion going on. Suddenly, in the middle, they wake up and in the place of metre-gauge, they want broadgauge. All right. He hails from that State and he is a little patriotic to that for local reasons. And I am not blaming the Minister, but at least in future you take into consideration that the lines are enumerated. ... (Interruptions)... So I would like to advise that the economic principle should be taken into consideration.

Regarding the Vijayawada-Secunderabad line, there are two lines to connect Vijayawada to Secunderabad. One is Vijayawada via Kazipet and another is Vijayawada via Nadikude. Sir, you know pretty well that on Vijayawada-Secunderabad line, up to Kazipet it is an express train and grand trunk trains run on the same line. So

there is pressure on the line and every day trains are delayed for want of place on the track, but between Vijayawada and Secunderabad, via Kazipet, there are several trains running more or less on the same timings. One train Golconda Express starts at 6 o' clock at Vijayawada and another starts at 6.15 and another Konark Express, starts at 8 o' clock in the morning. Likewise. there are at least ten trains between Vijayawada and Secunderabad via Kazipet. the trains are diverted via Nadikude, it reduces the distance by 100 kms, and it saves tariff to the passengers and the congestion on the grand trunk line may be relieved. But we fail to convince the General Manager there because he is busy advertising in newspapers and you will be surprised to know that the contribution of the South Central Railway through advertisements in newspapers outstrips any other zone in the entire country for the last several years. There is so much of advertising and yet precious little has been done by the South To augment the traffic Central Railway. between Vijayawada and Secunderabad via Nadikude; enough space is there and it is a newly constructed line and it is 100 kms. less than it is via Kazipet. Why don't the Railways utilise that line instead of overloading the Vijayawada-Secunderabad line via Kazipet? I have yet to understand; I fail to understand this; and Narayanadri Express is there. Narayanadri Express was starting from Guntur at 5 o'clock in the morning and it was introduced so that the commuters from Guntur and downwards can go to Hyderabad in the morning, complete their job there and come back in the evening by 9.50. But the purpose was defeated by the South Central Zone and they changed the timings arbitrarily even without correspossible to the Rallway timetable. suddenly altered it and ... (Interruptions) ... Give me one minute.

THE VICE-CHAIRMAN (SHRI MD. SALIM): One minute only.

DR. YELAMANICHILI SIVAJI : Now the train is starting at 2 o'clock. been asking several questions in Parliament. Their stock reply is "Several representations were received by the Railways to change the timings." I asked, "How many representations have been received?" To my dismay, they replied "Five representations

have been received, including the one received from the columns of a newspaper." So on the basis of five representations if you go on changing the timings, it creates so much difficulty. Later we approached the Prime Minister with the signatures of at least 30 Members from Andhra Pradesh for going back to the original timings and the Prime Minister forwarded the letter to the Minister of Railways, but the Railway Minister did not even care to acknowledge the letter. That is the treatment we are getting from the Railway Ministry and the Railway Board! So they are only motivated changes working to the advantage of some people sitting at the helm of affairs. Unless this attitude is changed, I am afraid that precious little will be done by the Railways. So I would like to add that for Vijayawada and Guntur the timings are not proper. Vijayawada and Guntur are fast developing into twin cities like Secunderabad and Hyderabad. And there is traffic; passengers are more but trains are less. If a circuit train is started between Vijayawada, Guntur and Tenali, not only congestion will be relieved but fuel saving will also be there. Instead of depending on road transport people may depend on railways and it may lead to develop these cities into twin cities. So I hope that the Railway Minister who is consulting the Finance Minister will have more funds for augmenting the funds for Nadikude Bibinagar.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Please conclude.

DR. YELAMANCHILI SIVAJI: I am concluding, Sir. I appreciate the Railway Minister for his fondness for the animals and I hope that he will have the same soft corner towards the railway passengers as he is having towards his pet animals; so that the railway passengers may be benefited. I am passing on a slip to the Railway Minister about his fondness for the pet animals.

THE VICE-CHAIRMAN (SHRI MD. SALIM): Do you want passengers to be treated at par with animals?

श्रोत्कीरेन्द्र कदारिया (पंजाझ)ः वाइस चैयरमेन साहब, मैं रेलवे के वजीर जनाब जाफर शरीफ साहब को मुबारक-बाद देना चाहता हूं।

श्री संघ प्रिय गौतमः ईद की ?

श्रो बीरेन्द्र कटारिया ईद की भी ग्रौर बहुत अच्छा रेलवे बजट प्रजेंट करने के लिए भी जिसमें कि उन्होंने हिंदुस्तान की 21वीं सदी में ले जाने की कोशिश की है कंप्युटराज्ड रिजर्वेशन कर के, उसका विस्तार कर के, पैसेंजर एमिनिटीज के मताल्लिक बहुत फंड और तरीके बना के, कई नई टेंस चला के श्रीर सबसे ज्यादा में उनकी मबारकबाद एक और बात के लिए भी देना चाहता ह कि उन्होंने बहुत मे हरबानी की है कि पिछले 2 ग्रनटबर को भी उन्होंने बंगलर के लिए एक ट्रेन चलायी थी और इस बजट में भी बंगलुर और मंगलुर के लिए एक और ट्रेन उन्होंने चलायी है। हमारे रेलवे के मिनिस्टर ऑफ स्टेट साहब ने जहां भवनेक्वर के लिए 3-4 गाडियां चलती थी, ग्रब उन्होंने एक श्रौर नयी गाड़ी की शुरूत्रात करवायी है। मैं उनका बहुत मशकूर हूं कि जो लोग यहां दिल्ली में, पंजाब में या इधर नार्थ में रहते हैं उन्होंने इन इलाकों में हमारा जाना कुछ ग्रौर ग्रासान कर दिया है।

जनाव वाइस-चैयरमेन साहब, ये मुबारक_ बाद देने के बाद ग्रब में ग्रापका ध्यान और रेलवे मििंस्टर साहब का ध्यान इस रेलवे बजट में पंजाब के साथ जो ना-इंसाफी हुई है, उस की तरफ ग्रापके माध्यम से दिलाना चाहता हूं । ग्रापको मालूम है कि पंजाब पिछले 12 सालों में ग्राग और खून के दरिया से गुजर रहा है।

The whole economy has been shattered, the means of communications in Punjab have been destroyed, the people of Punjab were living in a fear psychosis.

भेरा ख्याल है कि जिन्दगी और मीत के दर्भियान पंजाब में एक बड़ी मेन लाईन रह गयी थी। जो मर गए वह तो मर गए. लेकिन जो जिंदा लोग रहते थे वह भी मौत के साए में ऐसे रहते थे कि उससे मौत ग्रन्छी थी । इन हालात को पंजाब में सरदार बेश्रंत सिंह की सरकार ने बदला। पंजाब में ग्रमनो-ग्रमान कायम पराने दिन वापिस ग्राए । तो जो हमारी शैटर्ड इकॉनोमी थी, शैटर्ड मींस ग्रॉफ कम्यनिकेशन थे, लोग इस बात की तबक्को करते थे कि पंजाब में जो हिंदुस्तान की बचाने की जंग लड़ी गयी क्योंकि पंजाब की जंग जो कि हिंदुस्तान को तोडने का मंसबा था. उसके खिलाफ थी ग्रौर ग्रगर पंजाब टट जाता तो हिंदुस्तान के बाकी हिस्से भी उससे मुतासिर होते थे, तो पंजाब के लोग इस बात की तबक्को करते थे कि रेलवे बजट में उनके लिए सुविधाएं होंगी, कोई गाडी होगी, लेकिन पंजाब के लोगों को यह जानकर इंतहाई दुख हुआ है कि सारा रेल बजट पढ़ने के बाद, सारे पंजाब में किसी नयी ट्रेन की सुविधा कतई तौर पर नहीं दी गयी है। पंजाब की राजधानी चंडीगढ को पंजाब दुसरे हिस्सों से जोडने के लिए पंजाब की सरकार श्रौर पंजाब के लोग 20 साल से इंतजार कर रहे थे श्रौर प्रेस कर रहे थे। हमें बहत ग्रफसोस है कि इस रेलवे बजट में चंडीगढ़ को लुधियाना से जोड़ने के लिए जोिक पंजाब के लोगों को बहुत देर से लांग स्टेंडिंग डिमांड पड़ी हुई है, उस पर कोई तबज्जो नहीं दी गयी है ।

एक और भी प्रयोजन थी, ग्रगर चंडीगढ़ को लुक्षिगाना से नहीं जोड़ा जा सकता तो कम से कम राजपुरा से तो जोड़ा जा सकता है ग्रौर उससे भी कम खर्च की एक तजबीज पंजाब गवर्नमेंट ने दी कि मोहाली—चंडीगढ़-फतेहगढ़ साहिब को राजपुरा से जोड़कर पंजाब की राजधानी को मेन लाइन से जोड़ दिया जाए। लेकिन, मुझे बहुत श्रफसोस के

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साथ कहना पड़ता है कि किसी ने भी पंजाब की जो जायज मांग है, जो लोग स्टेडिंग डिमांड है, उसकी तरफ नार्मल वे में तवज्जो देने की अरूरत नहीं समझी, स्पेशल श्रटेन्शन देने की बात तो बहुत दूरकी है।हम चाहते थे कि हमारे पजाब को एक स्पेशल ट्रीटमेंट दिया जाए, हमें छाती से लगाया जाए, हमारे लोगों का उत्साह बढ़ाने के लिए ज्यादा ट्रेनें, जो फाइनेन्सियल एड है, यह सारी चीजें पंजाब के लिए स्पेशल तरीके से की जाएं, लेकिन हमें बहुत दुख है कि नार्मल जो हमारा हक बनता है, उससे भी हमको वंचित किया जाता है।

महोदय, एक बात ग्रौर मैं कहना चाहता हं कि पंजाब को कोई राजधानी एक्सप्रेस नहीं दी गई है । पंजाब में दो ट्रेनें, सुपर एक्सप्रेस फास्ट, सूपर एक्सप्रेस ग्रीर शाने पंजाब चलती है। यह दो ट्रेनें जो पंजाब में चलती हैं, इनकी मेण्टीनेन्स इतनी खराब है कि इसकी खिडकियां टूटी पड़ी हैं, इसकी गहियां ट्टी पड़ी है, इसकी कुसियां ट्टी पड़ी है यानि मेण्टीनेन्स इतनी खराब है कि इसमें सूपर एक्सप्रेस या क्लीनीनेस नाम की कोई चीज नहीं है । इसको वहां के लोग मोस्ट ग्रन हाइजेनिक ट्रेन ग्राफ द स्टेट कहते है। मैं यह चाहता था कि इस तरफ भी तबज्जुह दी जाए ।

एवः और बात की ग्रोर मैं ग्रापकी तवज्जह दिलाना चाहता था कि इस हिन्दु-स्तान में, जहां एक सुबा पंजाब है, जिसका जिंक मैंने ग्रापके सामने किया, वहां पर नादर्न रेलवे में एक श्रीगंगानगर-भटिण्डा सेक्शन भी है ग्रौर इस सेक्शन पर, ग्राजादी को 47 साल हो गए हैं, एक भी नई ट्रेन किसी ने भी इण्टरोडयस करने की जरूरत नहीं समझी । . . .

After forty-seven years of independence people are crying. People are making representations. The whole trade and industry is being affected.

लेकिन मजाल है कि किसी के कान पर भीजुंरेंग जाए। वहां पर एक जो ट्रेन चलती 🖟 उसकी हालत यह है कि गंगानगर से दिल्ली का सफर ब्राठ घंटे का है, लेकिन इस सेक्शन के लोगों को ग्धारह घंटे इंतजार करना पडता है इस ग्राठ घंटेका सफर तय करने के लिए। कहने को तो हम इक्कीसवीं सदी में जा रहे हैं, हम चांद सितारों की बात करते हैं, मीन्स ग्राफ कम्युनिकेशन और टैक्नीकल नो-हाऊ बहत ऊंचा चला गया है, लेकिन शायद इस इलाके के लोग गाय भैंस है, जिनको कि कोई टेन की जरूरत नहीं, जिनके लिए टाइन की कोई बात नहीं। भेरा ख्याल है, जो एक चलती है वहां पर, उसको भी बंद करके किसी और जगह के लिए चला दीजिए और उस एक गाड़ी की बजाए मालगाडिया चला दो जाएं क्यों कि शायद उस इलाके के लोग गाय भैंस हैं, जो कि माल-गाडियों में सफर करने के काबिल हैं। एक भ्रौर तरीका है, जिस तरीके से, मुझे कहना नहीं लेकिन मैं ग्रपने सुबे पंजाब की नुमाइंदी करने के लिए और वहां की दुख-तकलीफों को बयान करने के लिए यहां स्राया हूं, स्रगर मैं श्रपने फर्ज को पूरा नहीं करुंगा सिर्फ इस बात के लिए कि मेरी बात की चभन किसी को होगी तो मैं ग्रपने फर्ज की कोताही करुंगा और मैं भ्रपने फर्ज की कोताही नहीं करना चाहता, यहां मैंने कहा कि पंजाब में एक भी नई ट्रेन नहीं चलाई गई है, वहीं मैं कह रहा हं कि उस इलाके में भटिण्डा-म्रबोहर सेक्शन पर 47 साल पहले भी एक ट्रेन चलती थी और ग्राज 47 साल बाद भी एक ट्रेन चलती है। उस एक ट्रेन की भी हालत यह है कि ग्राधी गाड़ी में लाइट नहीं होती। जब मैं श्रपने शहर श्रवोहर जाता ह तो उसमें सफर करता हूं, उसमें ग्राधी गाडी में कोई लाइट नहीं होती और जबपता करते हैं तो कहते हैं कि जनरेटर उसके खिलाफ है। सेकेण्ड क्लास के डिब्बे की तो बात छोडिए.

फर्स्ट क्लास के जो डिब्बे उसमें लगते हैं, उसके फैन नहीं चलते हैं, उसके बटन टूटे पड़े हैं, चिटकनी नहीं बंद कर सकते। यहां तक सफाई की बात है, अगर आप उसकी टायलेट में चले जाइए ग्रौर वहां ग्रगरपांच मिनट उसमें खड़े होकर दिखा दें तो मैं आपको आद(ब इरूगा, आपको सेल्युट करूंगा। मैं चाहता हूं कि आप उन इलाकों में नई गाड़ियां चला रहे हैं, जहां पहले ही चार-चार, पांच-पांच एक्सप्रैस चलती हैं, उनमें ए० सी० चेयर कार चलती हैं, लेकिन हमारे इस इलाके के लोगों ने क्या कसूर किया है जो हमारे इलाके के लिए गाड़ी नहीं है । :: हमने एक दरख्वास्त दी थी कि गंगा नगर से दिल्ली के लिए एक नई गाड़ी चलाई जाए क्योंकि 47 साल के बाद कम से कम एक गाड़ी तो और चलनी चाहिए। वहां का ट्रेफिक मैं कहता हूं कि हन्द्रुड फोल्ड इन्कीस हो गया है ग्राफ्टर इंडीपेंडेंस, तो कम से कम एक दिन की गाड़ी एक्सप्रैस इन्टर-सिटी फाम गंगा नगर टू दिल्ली चलनी चाहिए । लेकिन बहुत कोशिश करने के बावजूद उसको किल करने की कोशिश की जाती है। कहा जाता है कि वहां पर कर्माशयल वायब्लिटी नहीं है। मैं, वाइस चेयरमैन साहब, श्राली जनाब शरीफ साहब, जो हमारे रेलवे मिनिस्टर हैं, उनकी खिदमत में निहायत ग्रदब के साथ अर्ज करना चाहता हूं कि ग्राप एक दका गंगा नगर ग्रौर दिल्ली के दरम्यान इटरसिटी फास्ट एक्सप्रैस ट्रेन चलाकर तो देखिए, ग्रगर उसकी ग्राक्पेशन 150 परसेंट से कम हो तो तीन महीने बाद भ्राप उस ट्रेन को बंद कर सकते हैं। वह लंगड़े बहाने जो बनाते हैं, वे यह भी कहते हैं कि उसकी मेंटेनेंस के लिए गंगा नगर में जगह नहीं है। ग्रगर ग्राप उसको शुरू नहीं करेंगेतो फिर कभी वह शुरू हो ही नहीं सकती है। तो मैं निहायत ग्रदब के साथ जाफर गरीफ साहब की खिदमत में 27-152 RSS/94

स्रापके द्वारा यह सर्जं करना चाहता हूं कि बराए मेहरबानी गंगा नगर—स्रबोहर के इलाके पर रहम खाए और वहां एक इंटरसिटी ट्रेन गंगा नगर से दिल्ली के लिए चलाई जाए। जो हमारी गाड़ी चलती है, जो पहले 9 बजे चलती थी, श्रव 4 बजे चलती है सौर लोगों को 5 घंटे पहले चलना पड़ता है और भंटिडा से जाकर साढ़े छ: घंटे वहां इंतजार करना पड़ता है। (समय की घंटी) 11 घंटे का इंतजार श्रीर 8 घंटे का सफर, यह तो कोई शेयर का मिलान बनता नहीं है। तो इसको भी देखकर आपको इसके टाइम को ठीक करना चाहिए।

एक बात और मैं ग्रापकी खिदमत में ग्रर्ज करना चाहता हूं कि हमारे इलाके में फाजिल्का और कोट कपूरा की लाइन है, जो मीटर गेज की लाइन थी, स्रापने कमाल मेहरबानी से उसको ब्राड गेज में রভ্दीল कर दिया है, लेकिन उसकी पोजीशन यह है कि पहले तो दो-तीन महीने क्योंकि कन्वर्शन करनी थी, कन्वर्शन तभी हो सकती है अगर टैफिक बंद किया जाए। <mark>ग्रब वह</mark> लाइन बन चुकी है ग्रौर उसको बने हुए तीन महीने हो चुके हैं, मगर बहुत ग्रफसोस की बात है कि तीन महीने में एक दिन भी ट्रेफिक नहीं स्कना चाहिए था, मैं ग्रापसे दरख्वास्त करूंगा कि ग्राप वहां पर तशरीफ लेचिलिए, हम लोग ग्रापका दिल की गहराइयों से स्वागत करेंगे भ्रौर उस ट्रेन की इब्तदा करिए ताकि जिस ट्रेन को श्रापने मीटर गेज से ब्राड गेज में तब्दील किया है, तीन महीने से लोग जो परेशान हो रहे हैं, ग्राप वहां जरूर जरूर जल्दी चलिए श्रौर उस लाइन को चालू कीजिए, लोग श्रापके मुन्तजार हैं। एक बात मैं ग्रापकी खिदमत में ग्रीर ग्रजं **करना चाह**ता हूं।

उपसभाध्यक्ष (श्री मोहम्मद सलीम) : जनाब, बराए मेहरबानी ग्रब खत्म करिए श्राप। श्री बीरेन्द्र कटारिया: में एक मिनट श्रीर लूंगा साहब।

मैं एक बात और कहना चाहता हूं कि पंजाब की राजधानी चण्डीगढ है। चडीगढ़ को भटिडा भवोहर गंगा नगर सैक्शन से जाने के लिए कोई गाडी नहीं है। मैं यह समझता हं कि भटिंडा से भी कोई एक गाड़ी है, लेकिन उसका इस गंगा नगर-भटिंडा सैनशन के लोगों के साथ कोई मेल-जोल नहीं है, उनको जाकर के भटिंडा 6 घंटे बैठना पड़ता है तब उस गाडी को एक कर्नेक्टिंग ट्रेन मिलती है। मैं श्रापकी खिदमत में यह श्रर्जं करना चाहता हूं कि गंगा नगर से चंडींगढ के लिए ग्राप एक नई फास्ट टेन चलाएं और मैं स्रापको यकीन दिलाना चाहता हं कि उसकी माकपेंसी भी 100 परसेंट से ज्यादा होगी और ग्राप देखेंगे, जो मैं खुद देखता हूं कि जो पैसेंजर सफर करते हैं, जो डिब्बा 70 पैसेंजर का है तो उसमें कम से कम सौ सवा सौ पैसेंजर सफर करते हैं। मझे मालम नहीं कि श्रापके पास यह कहां से आंकडे आते हैं, यह इकर्नामिक्स स्राधार पर वायबल है या नहीं है।

मैं प्रापकी खिदमत में फिर दरख्वास्त करूंगा कि बराए मेहरबानी पंजाब की प्राप जत्साह दीजिए, पंजाब के लोगों को प्राप दाद दीजिए कि उन्होंने कितनी मुसीबत का सामना किया है। वे लोग भी हस बात की तमन्ना रखते हैं कि कोई प्रच्छी फास्ट ट्रेन, कोई साफ-मुखरी ट्रेन, लांग डिस्टेंस ट्रेन उस इलाके को भी दी जाएगी और खास तौर पर भटिडा-गंगा नगर सैक्शन के लिए दिल्ली से जोड़ती हुई एक इंटरिसटी ट्रेन चलाई जाए, इसको फिर दोहराते हुए मैं प्रापको एक बार फिर मुबारकवाद देता हूं कि प्रापने एक बहुत प्रच्छा बजट पेश किया है।

SHR1 SARADA MOHANTY (Orissa): Mr. Vice-Chairman, Sir, although South-Eastern Railway whose major tracks are in Orissa State is one of the topmost revenue earners of the Railways, still the State of Orissa is neglected in every respect as regards railway tracks and trains. For decades, the people of Orissa which is a backward State are crying for railway tracks in the province specially in tribal areas which are full of minerals. But the demand has fallen on deaf ears. Although in the current Budget provision has been made for tracks and trains, this seems to me as if it is a drop of water in ocean. In the Budget, Orissa has not been given a daily superfast train or a Rajdhani train from New Delhi to Bhubaneswar. Biweekly Superfast train from Puri Surat, Ahmadabad and Dwaraka has also been a demand for a long time as four to five lakh labourers work in Baroda, Surat and Ahmedabad. Pilgrims from the South visit Lord Jagannath daily. So also pilgrims from Orissa visit Balaji at Tirupati. Puri-Tirupati Express, which is daily or tri-weekly, should be made a Superfast train and a new train may be introduced from Mysore to Puri via Madras. Suburban traffic in Orissa has been neglected in the Budget. Diesel multiple units have to be introduced in Orissa to satisfy the fastgrowing demand arising out of socio-economic activity. In western Orissa, Electric Multiple Units can be introduced between Rourkela and Jhansuguda since this section has been electrified long back. The immediate introduction of EMU in sector would benefit agglomeration Rajgangpur and Rourkela where industries have started swelling in numbers. Orissa has been deprived of a production unit although it has steel, aluminium, glass and other necessary ingredients for the manufacture of passenger coaches. In case the Railway Ministry wants to produce the Sleeper Class Coaches', a new unit can be set up at Rourkela which is the steel city and in case of conversion of coaches to sleeper class, the task can be allocated to Mancheswar Workshop at Bhubaneswar which is already having plans for expansion. Electrification has been cited as a 'thrust area' in the Railway Budget and assurance has been given to Orissa that the survey for between Kharagpur electrification Visakhapatnam will be completed within a short period of time. It is understood from the Railway soudces that this survey was sanctioned in 1992-93, but unfortunately, no headway has been made in this respect. There is no proposal to have a electrification unit at Cuttack and Bhubaneswar, for monitoring the survey and to expedite the electrification of East Coast within the Eighth Plan period. While the Budget has taken into account the industryoriented routes in Orissa, the poor tribals and backward classes of Phulbani, Bolangir and Ganjam districts have been deprived of a railway system and remain isola'ed being cut off from the mainstream. Although a survey has been conducted from Khurda Road to Bolangir via Phulbani district, it has not found a place in the railway map for a very long time. The present Budget has not taken this into account and it has no plans to open up these remote areas. Paradeep port is the only major port in Orissa. It will not only be handling voluminous import traffic in the wake of industrialisation of Banspani and Daitari section but it will also be handling millions of tonnes of thermal coal from Talcher coalfields. The doubling of Cuttack-Paradeep line has not been taken into account in the current Budget although there has been a demand for the same for over a long period. In the current Budget no provision has been made for conversion from narrow gauge to broad gauge of the Naupada-Gunupur line and also for linking it with Bisam—Cuttack so as not only to develop the tribal regions but also to open up a new route to Gopalpur port in Orissa and also to the East Coast traunk route. The allocation for the Sambalpur Division is about Rs. 70 lakhs in the current year. The Railway Board approved the work on an outof-turn basis in October, 1985. The progress is extremely slow due to inadequate funding. The Division can take shaped only if funding is raised in the current Budget. Most of the stations in Orissa need better amenities like platform cover, high level platforms, retiring rooms, waiting rooms and computerisation at important stations. Adequate provision has to be make for this. Every year the fare and freight are being increased but the Ministry of Railways is not looking after the interests of the passengers in all respects. Lastly, I am requesting both the Ministries to see that rotten food is not given in the pantry cars. The pantry car should not be made to do post-office

business. Food must be cooked in the pantry car itself and supplied. Potable water must also be provided in every compartment of the train.

Thank you.

THE VICE-CHAIRMAN (SHRI MD. SALIM); Shri Upendra. Not here.

श्री म्रानंद प्रकाश गौतम (उत्तर प्रदेश) : श्रादरणीय उपसभाध्यक्ष जी, यद्यपि यह स्पेस युग है श्रौर बहुत ऊंचाई पर लोग चले गए हैं लेकिन फिर भी ग्राम ग्रादमी के जीवन में रेल परिवहन का एक महत्वपूर्ण स्थान है ग्रौर उसकी ग्रपनी एक ग्रहम भमिका है। उपभोग की वस्तुएं इस देश के एक कोने से दूसरे कोने तक ले जाना, यातियों को एक कोने से दूसरे कोने तक पहंचाना, रेलवे का मुख्य कार्य है स्रौर इन कार्यों के माध्यभ से स्नाम स्नादमी का सीधा सबंध रेल विभाग से है। रेल मंत्री जी 1993-94 का जो रेल बजट प्रस्तत किया है, उसमें कोई नया क्रांतिकारी कदम उन्होंने नहीं उठाया। घिसे-पिटे पूराने टैक पर वे बजट को ले जा रहे हैं - क्रांतिकारी कदम उठाने का साहस मंत्री जी नहीं जुटा पाए हैं। वही ढ्लाई भाडे में वृद्धि, कहीं-कहीं कुछ छुट व यात्री सुविधास्रों में सुधार के पूराने ग्राश्वासन, वही पुनरावृत्ति माल हैं।

महोदय, रेलवे स्टेशनों के आधुनिकीकरण के सरकार के आश्वासनों की बात बहुत पुरानी है। ग्रामीण क्षेत्र में तो ऐसे-ऐसे स्टेशन हैं जहां रोशनी के नाम पर वही पचास बरस पुरानी लालटेन ग्रौर पीने के पानी के नाम पर पुराने कुंए या उनमें लगा पुराना हैंड पंप, यहां तक कि जिला मुख्यालय पर जहां स्टेशन है, याती प्रतीझालय के कमरे को देखकर ग्राज भी 18वीं शताब्दी की याद ताजा हो जाती है। ग्राधुनिक म्यूजिक के स्थान पर मच्छरों की सुरीली ग्रावाज यातियों के मनोरंजन का एकमात्र साधन है। सबसे पुराना ग्रौर लाभकारी रेल

उद्योग सर्दैव मुनाफे में रहा है श्रौर इसने हमेशा सरकार के बहुत बड़े सहयोगी द्यंग के रूप में काभ किया है। हमारी स्राशा रही है कि वह आम भ्रादमी पर बोझ न बने बल्कि आम ग्रादमी की राहत का सहारा बने । उसकी श्रांतरिक श्राय को रिजनरेट करके, भाय के स्रोतों को बढ़ाने की दिशा में कुछ ठोस कार्य किए जाने की म्रावश्यकता है । यात्री किराए तथा माल भाड़ेमें की गई वृद्धि से 1848 करोड़ रूपए की ग्रतिरिक्त ग्राय का ग्रन्मान है।

मान्यवर, अतिरिक्त आय का बोझ **ब्रापने** साधारण जनता पर डाला है। प्लेटफार्म के टिकट में वृद्धि ग्रौर सीजन के टिकट में वृद्धि की गई है। सामान्य आदमी पर इसका सीधा ग्रसर पड़ता है ग्रौर माल भाड़े में की गई वृद्धि से तो सीधे ही ग्रादमी की कमर टुट जाती है। रेलवे अपनी सेवा क्षमता के बजाय किराए की दरों में बढोत्तरी करती चली जा रही है। यात्री सुविधाय्रों में सरकार रेल यात्नियों का बीमा करने पर विचार कर रही है, ऐसे माननीय मंत्री जी ने ग्रपने बजट भाषण में कहा था। जिसमें वह यह प्रावधान करने जा रहे हैं कि ग्रातंकवादियों के हमलों के ग्रलावा चोर डाक्य्रों के हमलों से हताहत व्यक्तियों के परिवारों को भी मुग्रावजा दिया जाएगा। महोदय, जो प्रावधान ये करने जा रहे हैं इससे रेल यात्रा के प्रति जनता का ग्राकर्षण बढ़ने वाला नहीं है क्योंकि मुश्रावजे के लिए कोई रेल याता नहीं करेगा। इसलिए मेरा ग्रापसे ग्रनरोध है कि इसके लिए सूरक्षात्मक उपायों को कारगर बनाने की दिशा में ग्राप सार्थक प्रयास करने का कष्ट करें। रेलवे के नैटवर्क को बढाने ग्रौर उसे और जनोपयोगी बनाने के साथ ही इस बात का ध्यान रखा जाना चाहिए कि रेलवे कर्मचारी जिनके बल पर हमारा सारा कार्य निर्भर करता है, रेल प्रशासन की स्रोर से उनके

साथ किसी स्तर पर कोई ग्रन्थाय ग्रीर भेदभाव न हो। मान्यवर, मुझे कई बार इस बात की जानकारी मिली है कि श्रनसुचित जाति ग्रौर जनजातियों के कर्मचारियों के मामले में समय-समय पर उनकी प्रोन्नतियों ग्रौर उनके स्थानांतरण, उनकी वरिष्ठता सूची के ऋम में कार्यों के निष्पादन में तरह-तरह के भेदभाव बरते जाते हैं। जिनकी शिकायतें मिली हैं उनके संबंध में मैंने रेल मंत्री जी को लिखा भी है। तीन साल का समय वरिष्ठता के लिए निश्चित है। तीन साल के बाद सभी लोग वरिष्ठता सूची के ऋम में स्नाजायेंगे। वे स्थायी हो जायेंगे । लेकिन मैं ग्रापसे कहना चाहता हं कि इस दिशा में श्रभी मेरी जानकारी में ग्राया है कि 1986 में रेल विभाग के म्रनसचित जाति के कर्मचारियों एक रिप्रेजेन्टेशन दिया था इसलिए कि तीन साल के बाद भी उनकी सिन्योरिटी तय नहीं हो पाई जिसके कारण उनकी प्रोन्नति बराबर प्रभावित हो रही है। 1986 से 1993 ग्रागया है। उसके बारे में डिप्टी स्पीकर साहब ने ग्रौर बहुत से सांसदों ने लिखा है ग्रीर जो संसदीय अनुसूचित जाति, जनजाति की कमेटी बनी हुई है उनके वेलकेयर को देखने के लिए, उनके चेयरमैन ने भी लिखा है। मेरी जानकारी में यह बात ग्राई है कि ग्रभी तक उस पर कोई निर्णय नहीं हुम्रा है। म्रधिकारी कहते हैं हो गया सो हो गया। उस पर ग्रब कोई निर्णय लेने की जरूरत नहीं है। तीन साल के बाद दूसरे जो लोग हैं उनका वरिष्ठता सूची के ऋम में नाम आ गया। वे स्थायी हो गये । इस पर हम ध्यान नहीं देंगे तो वे लोग ग्रपने ग्रधिकारों से वंचित रह जायेंगे । जाफर शरीफ जी यहां नहीं हैं उनको मैंने लिखा डी-रिजर्वेशन के लिए। उनकी तरक्की से उनको वंचित किया गया है। लेकिन ग्राज तक मंत्री महोदय के स्तर से मेरे पास कोई जवाब नही ग्राया कि इस दिशा में उहोंने क्या कदम उठाया। जब

इस प्रकार से रेल मंत्रालय ध्यान नहीं देगा तो बड़ी किटनाई हम लोगों के सामने स्रायेगी । मैं इस बात की तरफ भी ध्यान दिलाना चाहता हूं कि यदि रेल परिवार के लोगों की क्षमता कृंठित होती रही, उनका हक उनको नहीं मिला तो सारा का सारा रेल विभाग उसका परिवार प्रभावित होगा।

में यह भी कहना चाहता हूं कि म्रनुसूचित जाति, जनजाति के लिए जो रिजर्वेशन
है रेलवे में वह भी कई जगहों पर म्रभी
तक पूरा नहीं हुम्रा। मैं चाहता हूं डी०
एम० एस० म्रौर जी० एम० एस० के जो
कार्यालय हैं, 59वां डिवीजन म्रौर जी०
एम० एस० का 18वां डिवीजन इनमें जो
बैकलोग पड़ा हुम्रा है उनको जल्दी से जल्दी
भरा जाए ताकि रेलवे में संत्री महोदय के
स्तर से कोई म्रन्याय उनके साथ नहो।

एक बात ग्रौर कहकर ग्रपनी बात समाप्त करूंगा। इस दिशा में एक ग्रौर <mark>ग्रावश्यक काम है। ग्राजकल ग्रक्सर देखा</mark> गया है कि माल गाड़ी की वजह से कई बार ट्रेन दुर्घटनाएं हो जाती हैं। ग्रभी हाल ही में कानपुर के पास कलकत्ता से म्राने वाली ट्रेन इस लिए टकरा गई क्योंकि माल गाड़ी दूसरे ट्रैक पर गिर गई थी। कभी-कभी ऐसा होता है माल गाडी और रेल गाड़ी का एक ही ट्रेक होता है। एक ही ट्रेक पर चलने की वजह से यात्री गाड़ियों को देर हो जाती है ग्रौर जो माल गाडियां हैं उनमें भी देरी की वजह से जीवन उपयोगी दवाएं या फल ग्रादि नष्ट हो जाते हैं जिसके लिए रेल विभाग को हर्जाना भी देना पड़ता है । मेरा सुझाव यह है कि जहां तक हो सके माल गाड़ी ग्रौर यात्री गार्ड। को भ्रलग-भ्रलग ट्रेक पर चलाया जाए। उनके बीच इतनी दूरी रखी जाए कि एक गाड़ी का अगर डीरेलमेंट हो जाए तो दूसरी

गाडी प्रभावित न हो। साथ ही साथ उनमें मुरक्षा उपायों की तरफ भी ध्यान देने की जरूरत है। लखनऊ मेल में मैं म्रक्सर श्राता-जाता रहता हूं। मेरी जानकारी में है कि उसमें बहुत चोरिया होती हैं। मैंने जब ग्रटेंडेंट से पूछा तो उसने बताया कि यह जो इन्टरलिंक दूसरे डिब्बों से रहता है इसमें लोग ऊपर से आ जाते हैं और किसी भी डिब्बे में घुस कर चोरी कर लेते हैं। इन्टरकनेवशन की वजह से हम लोगों को पता नहीं लगता कि किस स्टेशन पर कौन उतरा। तो इन छोटी-छोटी बातों पर विशेष रूप से ध्यान दिया जाना चाहिए । मेरे साथी लोक सभा के सांसद्शी रामपूजन पटेल जी रेल से यावा कर रहे थे उनकी दोनों ग्रटैचियां चोरी हो गई। रात को पता नहीं कौन उठा कर ले गया। कोई पता नहीं चला। उन्होंने इसकी रिपोर्ट भी लिखवाई, लेकिन स्राज तक यह पता नहीं चला कि वे कहा चली गई ग्रौर क्या हुग्रा, कोई जानकारी नहीं मिली। चोरियों ग्रौर लुट लेने की इस प्रकार की घटनायें रेलों में यात्रा करते समय बढती जा रही हैं। इसलिए इस म्रोर भी विशेष ध्यान देने की जरूरत है। सुरक्षा के नाम पर कुछ रेलवे पुलिस भी चलती है, रेलवे पुलिस चौकी भी होती है, लेकिन कोई मतलब नहीं है, विलक्त वे निष्त्रिय है। पुलिस वाले उल्टा पैसा वसूलने का काम करते हैं, रिजर्वेशन का टिकट बांटते हैं । इससे ग्राँर भी ध्यान देने की जरूरत है।

माननीय उपसभाध्यक्ष जी, ग्राप बार-बार घंटी बजा रहे हैं ग्रौर समाप्त करने के लिए इशारा कर रहे हैं, लेकिन में ग्रधिक न कह कर केवल इतना कहना चाहूंगा कि माननीय मंत्रीजी ने यह बजट पेश करके केवल माद्र श्रौपचारिकता पूरी की है, देश का इससे काम चलने वाला नहीं है। ग्राम ग्रादमी का इस रेल बजट की तरफ कोई ग्राकर्षण भी नहीं है। इसलिए मैं चाहता हूं

कि जब स्रापने किराये में विद्विकी है, माल भाड़े में वृद्धि की है कम से कम उस पर पुनर्विचार कीजिये। रेलें ग्राम ग्रादमी की . सवारी है । बडे लोगों को दूसरी स्विधाएं प्राप्त हैं, वे दूसरे साधनों से याता कर लेते हैं। इसलिए ग्राप जो दरें ग्रापने बढाई हैं उन पर विचार की जिये। इन शब्दों के साथ मैं ग्रापका बहुत-बहुत धन्यवाद करता हूं।

The Budget (Railway)

ITHE VICE-CHAIRMAN (SHRI V. NARAYANASAMY) IN THE CHAIR]

SHRI TARA CHARAN MAJUMDAR (Assam): Mr. Vice-Chairman, Sir, I thank you very much for giving me this chance to speak on the Railway Budget,

This Budget does not reflect the oft-repeated concern of the Government to do away with the regional imbalances in all spheres of national activities and to bring the underdeveloped regions on par with the developed ones. No special thinking has gone into the preparation of this Budget to highlight the special trategic position of the North-Eastern Region from the defence point of The 1962 Chinese aggression laid bare the hopeless state of affairs in respect of the defence of the region and it was the unilateral ceasefire announced by the Chinese that we were saved from being subjugated by them. The position has not improved much since then.

Sir, it was only after our taking recourse to agitations that only one rail-cum-road bridge has been provided over the river Brahmaputra at Saraighat and the other rail-cum-road bridge is coming Jogigopa. But it is anybody's guess as to when this bridge is going to be completed.

I wish to draw the attention of honourable Railway Minister to the fact that more than 80 per cent of the goods including essential food articles are carried by road transport from outside the region and the trucks from outside the region have been earning billions every year. You will find a never-ending line of trucks moving on the roads all the year round impinging on the efficiency and safety of the National Highways requiring hundreds of crores for repairs every year. Carriage of goods by trucks results in high prices of goods, especially food-stuffs carried to the

region and the price index of the region is the highest in the country. The tracks in the region are not well-maintained region, especially Assam, is and this prone to heavy floods every year. are washed away keeping the area cut off from the rest of the country, thereby allowing the traders to fleece the people by enhancing the prices of the essential commodities.

If the Railways sincerely want to give any service to the people of this vast area, improvement, extension and proper maintenance of the tracks to ensure quantum of goods movement is a must. The present Budget does not make any provision for this. The Budget also does not make any provision for extension of even a single kilometre of railway track in the region. The only line from Sreerampur to Tinsukia is the life-life of Assam in the entire North-East region. After much agitation and suffering by the people, conversion of metre gauge into broad gauge was extended up to Guwahati. It is anybody's guess what time it will take to complete the conversion up to Dibrugarh. There are no provisions in the Budget to expedite the work to give relief to the vast population of the North-Eastern region. Instead of extending facilities to the common people by extending the facility of rail travel by constructing new lines, the Railways have stopped operating the Dhubri-Guwanati line without any reasonable cause. The said line is the oldest not only in the region but also in the country itself. It was established in 1880s was the only cheap mode of transport from Dhubri, which is a district headquarters to Guwahati, the State headquarters. The private bus operators are making money by charging four or five times the railway fares.

Sir, the present Budget has not made any provision for extension of the railways to the other States in the North-Eastern region. Nagaland has railway connection only up to Dimapur. There is scope for extending the railways to all the other six States of the region, and it is strange that no provision has been made in the Budget to at least carry on a survey to find out the feasibility of extending the railways to these States for the benefit of the people.

There is no provision in the Budget for the establishment of a Division at Rangiya, a demand which the people of the region have been making for decades. The people were given assurances several times in the past that a Division would be established, as demanded by the people, but to great surprise, no provision has been made in the Budget for the establishment of the same. Establishment of a Division Rangiya will lead to efficiency and also increased income to the Railways.

Sir, almost all the State capitals are connected with the national capital by Raidhani Expresses. But, unfortunately, this region is deprived of this facility. region has only two super fast trains from Guwahati to Delhi. There is another Express train from Guwahati to Delhi. The said trains are not adequate to cope with the ever increasing demand of the people for speedy travel. And I note with despair that no provision for improving the facilities has been made in this Budget.

Sir. this Budget does not hold out any hope of development for the region. The old colonial approach in the matter development of rail communication should be replaced by a welfare approach. peculiar strategic position of the region should be kept in mind. And in order to achieve real and lasting integration of the region with the rest of the country, special provisions should have been made in the Budget for speedy improvement of the rail communication system. But, unfortunately, Sir, it has not been done. I oppose this Budget because it is anti-North East.

SHRI B. K. HARIPRASAD (Karnataka): I rise to support the Railway budget.

Railways have been the National Exchequer's milch cow all these years, always a net earner in terms of revenue. It has acted as a shock-absorber of the General Budget mechanism. Now it seems that the Railways has become a barren cow, more yielding surplus funds but struggling hard to make even.

If the General Budget has only mild doses of taxation, the Railway budget which preceded has much for the common man to fret and fume. Steep hikes in passenger and freight tariffs with no significant measures announced to lessen the miseries of the long-distance travellers, unhygenic up-keep of the station premises and rattling rolling stocks, and chromic delays have made the Railways a 'Dharamshala wheels'.

I am talking with a common man's perception of the socio-economic role of the Railways. It is faltering on the economic front as is evident from frequent arbitrary hikes in fares and freights and on social front, in paltry additions to new kilometerage or in new trains introduced. While we clamour for more Shatabadi and Raidhani type of luxury carriers, we have forgotten the cause of the common manless said about the suburban commuter. the better-who commute in the most inhuman conditions, packed like sardines.

I would also like to voice my concern over the frequent slippages on norms despite the much-touted technical advancement in signalling and track management. It is in this manoeuvre to hide their own lapses, that the Railways propose to introduce passenger insurance, admitting that rail travel has become accident-prone.

It has been reported that Railways have accumulated astronomical sums as paid freight charges by electricity boards on movement of coal. This is a coommitment stretched to far and there should be some semblance of credit management in regard to freight collections. Another area to be given attention to is the pilferage of goods in transit for which The Railways is forced to settle claims. In 1991-92, railway property stolen was worth Rs. 532.21 lakhs but property worth only Rs. 220.29 lakhs was recovered, Again, on consignments booked in 1991-92, goods worth Rs. 805.65 lakhs were stolen goods wirth Rs. 99.22 lakhs were recovered. This means that the Railways to cough up a sum of more than Rs. 700 lakhs in settlement of the claims. We do claim to have a fairly large Railway Protection Force. On abolishing uneconomic segments, I have a valid plea to make

Scrap them if they do not generate adequate traffic to sustain such operations. We just cannot afford to run trains because there are tracks laid ready. operation has to be cost-recovery efficient, if not profit-oriented. It was appalling to read about a ghost train being run from Kalupur, in Ahmedabad, to Gandhinagara stretch of about 34 kilometers- which has not carried more than 100 bonafide passengers in five years! It is further reported that only bootleggers and antisocial elements travel by this ghost train. Every evening and morning, this train is being run for years. Looking deeper, we may have many such uneconomic segments that need scrapping.

We are stuck with the Calcutta Tube for the last many decades, sapping up funds towards no tangible relief to urban commuters. Having not learnt a lesson from the Calcutta Tube project, we are dreaming to build mass rapid transit tracks in our metro cities. First we should come to the brasstacks and tackle things elementary and basic.

In regard to addding new kilometerage, not much has been added to what was left behind at the time of independence. Even we seem to have become incompetent in maintaining the tracks laid long back.

Talking of my own State, Karnataka, there has not been any worthwhile track addition. Though the Railway Minster has been accused of giving a lot of patronage to the Southern States, I have got my own reservations in this regard. For example, even though the Railway Minister has done so much, Karnataka is still at the lower rung compared to the other States in the country.

In the case of Karnataka, there are certain important links still to be implemented. These are: the Gulbarga-Bidar link, the Bangalore suburban circular rail project, the Sholapur-Gadag link, the Kotur-Harihar link and the Chamrajnagar-Satyamangalam-Mettupalayam sector which will open up vast tracts of hinterland to

civilisation and development. With our lopsided priorities to tubes, Rajdhanis, Shatabdis and even Palaces on Wheels, we have forgotten the common man whose prime tool of mobility is the railways.

If the Gulbarga-Bidar link is established, it will benefit the passengers travelling between Bangalore and Delhi. Now it takes about 46 hours to reach Delhi from Bangalore. If the hon. Minister goes in for this link, it will reduce the distance by about 300 kms. It will be of much help to the people of Karnataka. Thank you.

श्री रादेव भंडारी (बिहार): उप-सभाध्यक्ष जी, मेरे पास समय कम है, इसलिए मैं ग्रपनी बात उत्तरी बिहार की कुछ रेल समस्याभ्रों के संबंध में कहूंगा।

महोदय, समस्तीपुर-दरभंगा छोटी लाईन, जिसकी दूरी 37.42 किलोमीटर है और जिसे बड़ी लाईन में बदलने की योजना 1984 में प्रारंभ हुई, 1984 में इसका सर्वेक्षण हुम्रा और 1988 में इसका प्रति-वेदन समर्पित हुम्रा।

उसके बाद इस छोटी लाईन को बड़ी लाईन में परिवर्तित करने की योजना चलती रही: बनती रही, मगर भ्राज तक उस लाईन को बडी लाईन में परिवर्तित नहीं किया गया है। महोदय, इसके लिए दरभंगा में कई बार बड़े-बड़े भ्रांदोलन हुए, धरना, सत्याग्रह, रेल रोको, यह सारे आदोलन वहां होते रहे, मगर रेल विभाग ने ग्रब तक इस संबंध में कोई कार्यवाही नहीं की है। जो स्रभी तक उनका श्रांकड़ा है, उसके श्रनुसार नवीनतम लागत 28 करोड 43 लाख रुपये है ग्रीर 1992-93 के अन्त तक इस पर अनुमानित खर्च पांच लाख है। 1993-94 के लिए एक करोड की व्यवस्था है ग्रौर इसके बाद काम पूरा करने के लिए 27 करोड़ 38 लाख रुपये की भ्रावश्यकता होती है।

महोदय, ग्राप सोच सकते हैं कि रल विभाग इस लाईन को पूरा करने के लिए किस प्रकार प्रयास कर रहा है, क्योंकि जिसकी योजना 28 करोड़ 43 लाख की है, उसके लिए 1993-94 के बाद भी 27 करोड़ 38 लाख हपये की ग्रावश्यकता रह जाती है।

मैं ग्रापके साध्यम से रेल मंत्री जी से ग्राग्रह करना चाहूंगा कि उत्तरी तिहार का यह इलाका बहुत पिछड़ा इलाका है। नेपाल ग्रीर भारत की सीमा पर जो लाखों लोग रहते हैं, उनके लिए यह बड़ी लाईन बड़े महत्व की है। इसलिए मैं रेल मंत्री जी से ग्राग्रह करूंगा कि जल्द से जल्द, क्योंकि यह बहुत पुराना भामला है, काफी दिनों से लंबित है, इसको जल्दी से जल्दी पूरा करने का प्रयास करें।

दूसरा सवाल जो में उठाना चाहता हं, वह सवाल एक छोटे से पुल का है। पुल तो बहुत छोटा है ग्रौर वह पुल झंझारपुर ग्रौर लोहना स्टेशनों के बीच है। मैंने इस सबंध में रेल मंत्री जी को पत्र लिखा था फ्रौर 4 मार्च को जो स्रनौपचारिक बैठक हुई थी सलाहकार समिति की, उसमें भी मैंने चर्चाकी थी और इसी सदन में विशेष उल्लेख के माध्यम से मैंने चर्चा की है ग्रौर जो रिपोर्ट मुझे मिली है, वह यह है कि स्रभी तक उस पूल पर काम शुरू नहीं किया गया है। मैं उस पूल को इसलिए भी चाहता हं कि वह जल्द बन जाये, क्योंकि वह मेरे घर से पांच किलोमीटर की दूरी पर है। मैं जब भी घर जाता हूं, तो उस पुल से मुझे गुजरना पड़ता है श्रौर जब मैं उस पुल से गुजरता हूं, तो ऐसा लगता है कि भ्रब दुर्घटना होगी, तब दुर्वटना होगी।

इसलिए में भाननीय रेल मंत्री जी से आग्नह करंगा कि वह एक बहुत महत्वपूर्ण 28—152 RSS/94 पुल है। प्रगर उसे जल्दी से ठीक नहीं किया गया, तो किसी भी दिन उस पुल पर मेजर एक्सीडेंट हो सकता है और जान-माल की हानि हो सकती है।

मैं एक तीसरा सवाल उठाना चाहता हूं, महोदय, कि निर्मली और थरभीटा के बीच में बहुत पहले एक रेल लाईन थी। कोसी नदी ने उस रेल लाईन को तोड दिया। निर्मली ग्रौर थरभीटा के बीच में सिर्फ 8 किलोमीटर की दूरी है और अगर उस पर नई रेल लाईन बन जाती है तो उस दूरी को 20 मिनट में तय किया जा सकता है। महोदय, भ्राज निर्मली थरभीटा जाने के लिए 250 किलोमीटर जाना पड़ता है भौर दस-बारह घंटे लगते हैं। स्वर्गीय रेल मंत्री श्री ललित नारायण मिश्रभी उसी क्षेत्र के रहने वाले थे ग्रौर उन्होंने लोगों को ग्राश्वस्त किया था कि वह इस को बनाएंगे, पुनः इस रेल लाइन को बनाएंगे ग्रौर जो दूरी 10-12 घंटों में तय होती है उस दूरी को 20 मिनट में तय करेंगे। उसमें एक बहुत बड़ा सवाल है कि कोसी नदी पर पुल बनाना है। मगर रेलवे के लिए यह कोई बड़ी बात नहीं होती है। कोसी नदी पर पुल बनाकरके निर्मली ग्रौर थरभीटा के बीच रेल लाइन बनाई जाए, यह मैं रेल मंत्री जी.से ग्राग्रह करता हूं।

मेरा एक सवाल है, उपसभाध्यक्ष जी, हमारे इलाके से नेपाल सीमा पर से ृलाखों लोग, सैंकड़ों हजारों लोग रोज ट्रेन का सफर करके काफी दूर दिल्ली, कलकत्ता, बम्बई जैसे शहरों में रोजी-रोटी कमाने के लिए जाते हैं। उनके लिए गोहाटी जाने के लिए या इलाहाबाद जाने के लिए कोई सीधी ट्रेन की व्यवस्था नहीं है। मैं श्रापके माध्यम से रेल मंत्री जी से श्राग्रह करना चाहूंगा कि जयनगर से या निर्मली से इलाहाबाद-गोहाटी के लिए एक नई सीधी ट्रेन चलाई जाए। एक ट्रेन जो निर्मली से seeking disapproval of the essential Commodities (Special Provisions)

चलती थी, उपसभाध्यक्ष जी, वह रात को ग्यारह बजे चलती थी ग्रीर सुबह: 6.00 बजे समस्तीपुर पहुंचती थी। उस ट्रेन का नंबर मैं ग्रापको बता रहा हूं। ग्रभी वह मेरे पास नहीं है। उस ट्रेन में चलकर समस्तीपुर स्नाने के बाद वैशाली एक्सप्रैस श्रौर नार्थ बिहार एक्सप्रैस दोनों पकडते थे ग्रौर दोनों पकड़ने के बाद ये मज़दर लोग श्रासानी से दूर-दराज इलाके में चले जाते थे। मेरा श्राग्रह है कि वह ट्रेन जो बंद हो गई है उसको पून: चाल किया जाए।

उपसभाध्यक्ष जी. मेरे पास ग्रापने वक्त बहुत कम दिया है। इसलिए मैं इन्हीं शब्दों के साथ, रेल मंत्री जी से ब्राग्रह करूंगा कि गरीब लोगों पर जो करोड़ों-करोड का भार उन्होंने डाल दिया है, यात्री भाडा बढा करके. माल भाडा वापस ग्रौर वापस नहीं ले सकते हैं तो उसे करें।

उपसभाध्यक्ष महोदय, इस समर्थन करने का तो कोई सवाल हीं नहीं उठता है, मैं इस वजट का विरोध करता हुं।

धन्यवाद।

THE VICE-CHAIRMAN (SHRI NARAYANASAMY) : Now the discussion on the Railway Budget is over. The hon. Minister will reply to the discussion later.

Now we will take up the Statutory Resolution and the Bill together.

- I. Statutory resolution seeking disapproval of the National Thermal Power Cornoration Limited, the National Hydroelectric Power Corporation Limited and the North-Eastern Elec-Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Ordinance, 1993,
- II. The National Thermal Power Corporation Limited, the National Hydroelectric Power Corporation Limited and the North-Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Bill, 1993.

JINENDRA KUMAR JAIN (Madhya Pradesh) : Sir, I beg to move the following Resolution:-

That this House disapproves of National Thermal Power Corporation Limited, the National Hydroelectric Power Corporation Limited and the North-Eastern Electric Power Corporation Limited (Acquisition and Transfer of Power Transmission Systems) Ordinance, 1993 (No. 10 of 1993) promulgated by the President on the January, 1993.

Sir, I have very serious reasons moving this motion of disapproval. first reason that I would like to point out is that we are opposed to the 'Ordinance raj'. It is an ordinary piece of legislation. You should have come to this House in a normal manner. Sir, this legislation was introduced in Parliament in 1992.

I know, the hon. Minister is going come out with the standard answer that they could not get it passed because Ayodhya. The entire inefficiency of the Government can be attributed to the building of the Ram temple at Ayodhya... (Interruptions) . . . to everything. fact remains, if you read the Statement of Objects and Reasons which was prepared by his predecessor-who is not as snave and urbane as our present Minister isthat he had written clearly that the whole arrangement was to begin from 1st April 1993. So, there was time. Then, where was the need to issue an Ordinance on 8th January? This is the question I want to pose here.